

# NATIONAL COMPANY LAW TRIBUNAL

## OBJECTIONS LIST DATED 04.05.2026 TO 11.05.2026

### PETITION & APPLICATION , ADDITIONAL DOCS

[This is for the kind information of Advocates, Litigants and Stakeholders that the NCLT Registry previously operating from Block-3, CGO Complex has been relocated to Block-12, CGO Complex, Lodhi Road, New Delhi. Due to the ongoing relocation, the existing helpdesk number \(011-24363846\) is currently non-functional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri Prashant Kumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.in We are working on restoring a dedicated contact line at the earliest, and the new number will be communicated shortly. The inconvenience caused due to this temporary disruption is regretted and we seek cooperation from Advocates, Litigants and Stakeholders during this period of transition.](#)

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	5/1/2026	Company Petition (Companies Act)	710102035622026		HIMESH JAIN VS	Sec. 241(1)	5/5/2026	No. of Objections: 4 Defect related to payment under Section 242 Objection raised regarding payment compliance under Section 242. Removal of extra application and affidavit The additional application and affidavit must be removed from both the index and the PDF document. Addition of respondent details Complete details of all respondents are required to be updated on the online portal. Master data missing Necessary master data has not been provided and must be uploaded/updated.	DIBYADYUTI BANERJEE
2	4/30/2026	Company Petition IB (IBC)	710102035272026		ARNAV ENTERPRISE PRIVATE LIMITED VS B9 BEVERAGES LIMITED	IBC Under Sec 9	5/4/2026	No. of Objections: Counsel details are incomplete in the Index and Memo of Parties page. Double pagination in the PDF needs to be removed. Form 5 is incomplete; Part 5 is missing. Proper default date needs to be mentioned in Form 5, Part 4.	Prashasti Agrawal
3	5/1/2026	Company Appeal(Companies Act)	710102035572026		ARNAV ENTERPRISE PRIVATE LIMITED VS B9 BEVERAGES LIMITED	Sec 252 (3) - By Government Body	5/5/2026	No. of Objections: Bookmarking with proper numbering is compulsory in the PDF. Kindly update accordingly. Page No. 30 is missing in the PDF. ROC proof of service is missing. Kindly upload the same. STK-7 needs to be added in the PDF as per the index. In the index, Serial No. 8 (Annexure-A5) does not have proper pagination. In STK-7, the company name is not mentioned.	Shlokchandra
4	4/30/2026	Company Petition IB (IBC)	710102035412026		CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS SARE SAAMAG REALTY PRIVATE LIMITED	IBC under Sec 7	5/5/2026	No. of Objections: ₹25/- welfare fee and ₹3/- court fee are missing in the Vakalatnama. Pages No. 545, 938, 942, 944, 946, 948, 950, 952, 1092 to 1098, 1535, 1536, 1541, 1542, 1543, 1544, and 1545 are not clear; kindly provide legible copies. Pages No. 546, 551, 553, 555, 1390, 1391, 1392, 1546, and 1547 require translated copies; kindly file English translations. Proof of service is missing.	Ranjan
5	4/30/2026	Company Petition IB (IBC)	710102035382026		INSTAKART SERVICES PRIVATE LIMITED VS REINVENT AGROCHAIN PRIVATE LIMITED	IBC Under Sec 9	5/5/2026	No. of Objections: Pages No. 58, 59, 61, 62, 63, 64, 70, 75, 142, 259, 262, 340, 486, 488, 489, 490, 491, 497, 569, 730, 808, 947, 971, 972, 975, 976, 988, and 1055 are not clear; kindly provide legible copies. Double pagination in the PDF is required to be removed. Affidavit under Section 9(3)(b) is missing.	J SAGAR ASSOCIATES DELHI
6	5/2/2026	Company Petition (Companies Act)	710102035932026		VIJAY KUMAR ARORA VS NOVUS TECHNOLOGIES PRIVATE LIMITED AND ORS	Sec. 241(1), Sec. 242(4)	5/6/2026	No. of Objections 1. Bookmarking with proper page numbering is missing; kindly provide the same. 2. Page Nos. 62 and 63 are repeated; kindly remove the duplicate page. 3. Page Nos. 117, 118, 141, and 142 are not clear; kindly provide legible copies. 4. Page No. 130 is a cut/partially visible page; kindly replace with a complete copy. 5. Pagination for the Proof of Service is missing in the Index; kindly update the same.	Gaurav
7	5/5/2026	Company Petition IB (IBC)	710102036542026		HMA GREEN FUELS PRIVATE LIMITED VS AMR INFRASTRUCTURES LIMITED	IBC Under Sec 9	5/6/2026	1. Bookmarking with proper page numbering is compulsory; kindly ensure the same is correctly done. 2. The section mentioned in the application is incorrect; kindly rectify the same. 3. Counsel details are incomplete in the Index as well as in the Memo of Parties; kindly update the same. 4. The date of default has not been mentioned in Form 5 (Part IV); kindly provide the same. 5. Pagination is not properly visible; kindly ensure clear and proper pagination throughout the document. 6. Page No. 41 is not clearly legible; kindly rectify the same.	Saket Jain
8	5/5/2026	Company Petition IB (IBC)	710102036552026		MINDA TTE DAPS PRIVATE LIMITED VS AMR INFRASTRUCTURES LIMITED	IBC Section 59	5/6/2026	No. of Objections 1. The Vakalatnama has been merged with the petition; kindly separate and file the same appropriately. 2. The date is missing in the Vakalatnama; kindly rectify the same. 3. The List of Dates and Events is missing; kindly provide and upload the same. 4. The Brief Synopsis is missing; kindly include the same in the petition. 5. Page Nos. 186, 187, 234, 235, 280, and 281 are incorrectly placed/adjusted; kindly rectify the pagination and alignment. 6. Page Nos. 198 to 204 and 244 are not clear; kindly provide legible copies. 7. OCR is missing in Volume 1 and Volume 2; kindly ensure proper OCR processing. 8. The date is missing in the Vakalatnama; kindly rectify the same.	VEENU DRALL
9	5/5/2026	Company Petition IB (IBC)	710102036752026		CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS SAGA SHARZAD ALI VS J M J ENGINEERS AND CONSTRUCTION PRIVATE LIMITED	IBC under Sec 7	5/6/2026	No. of Objections 1. The ₹25/- welfare fee and ₹3/- court fee are missing in the Vakalatnama; kindly affix the same. 2. Page Nos. 540, 882, 884, and 885 are not clearly readable; kindly provide legible copies of the same.	Ranjan
10	5/6/2026	Company Petition (Companies Act)	710102036812026		CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS SAAMAG INFRASTRUCTURE LIMITED	Sec 252 (3)	5/7/2026	1. Bookmarking is mandatory. 2. Counsel details and signature are missing on the index. 3. The respondent details in the memo of parties are mismatched between the online portal and the PDF. 4. Pagination is missing in the PDF. 5. The balance sheet pages are not properly clear/readable. 6. The balance sheet pages are not properly clear/readable.	Shahzad Ali
11	5/6/2026	Company Petition IB (IBC)	710102037042026		CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS SAAMAG INFRASTRUCTURE LIMITED	IBC under Sec 7	5/7/2026	No of objections Page No. 560 is not clear. Pages 561, 565, 567, 569, 571, 764, 1177, 1178, 1326, and 1327 require translated copies. Bookmarking in Volume 7 is incomplete. The page numbering in the Proof of Service is incorrect.	Ranjan
12	5/7/2026	Company Petition IB (IBC)	710102037422026		CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS SAAMAG CONSTRUCTIONS LIMITED	IBC under Sec 7	5/8/2026	No. of Objections 1. ₹25 welfare fee and ₹3 court fee are missing in the vakalatnama. 2. Page no. 54 is incorrectly arranged and needs adjustment. 3. Page nos. 221, 222, 223, 558 are not clear. 4. Bookmarking is missing in Volume 8. 5. Page nos. 559, 563, 565, 567, 762, 1175, 1176, 1324, 1325 need translated copy.	Ranjan

13	5/7/2026	Company Petition (Companies Act)	710102037342026		ANCA MARIA VERMA VS REGISTRAR OF COMPANIES	Sec. 441	5/8/2026	No Objections 1. Counsel details have been missed on the last page of the List of Dates and Events. 2. The section mentioned in the PDF and Index is incorrect and requires correction. 3. Double pagination appears in the document and needs to be removed. 4. There is a mismatch in the prayer portion as compared to the online portal details. 5. The welfare stamp and court fee in the vakalatnama have not been properly affixed in the designated blank space and are required to be duly pasted/updated. 6. Master data is not reflected either in the Index or in the PDF file and needs to be incorporated. 7. The main matter mentioned in the application PDF, as well as in the Index, is incorrect and requires correction.	MUDIT MARWAH
14	5/7/2026	Company Petition IB (IBC)	710102037432026		CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS PYRAMID REALTORS PRIVATE LIMITED	IBC under Sec 7	5/8/2026	No Objections 1. The welfare fee of ₹25 and court fee of ₹3 are not affixed on the vakalatnama and may kindly be complied with. 2. Page No. 539 is not clear and requires proper replacement/legible copy. 3. Pages No. 540, 544, 546, 548, 550, 743, 1156, 1157, 1305, and 1306 are not in translated form and the translated copies may kindly be filed.	Ranjan
15	5/7/2026	Company Appeal(Companies Act)	710102037162026		CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS PYRAMID REALTORS PRIVATE LIMITED	Sec 252 (3)	5/11/2026	no of objections: - 1. bookmarking with numbering is missing in pdf 2. case type wrong in pdf and index 3. page no-6 case type heading missing 4. add company detail in memo of parties and online portal 5. merge all annexures in one pdf and create volume-wise pdf 6. page no-86 to 88 pages are missing in pdf 7. mention master data in index 8. in affidavit deponent sign missing 9. Memorandum of Appearance or vakalatnama missing	RANJAN JHA and ASSOCIATES
16	5/7/2026	Company Appeal(Companies Act)	710102037212026		CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS PYRAMID REALTORS PRIVATE LIMITED	Sec 252 (3)	5/11/2026	No. of Objections: 1. Bookmarking with numbering is missing in the PDF. Kindly provide proper bookmarking with pagination as per the index. 2. Case type mentioned in the PDF and index is incorrect. Kindly rectify the same. 3. This is a fresh appeal. Kindly remove "Company (IA)" case type from the first page. 4. OCR is missing in the soft copy. Kindly provide OCR-enabled PDF. 5. Section and prayer clause mentioned in the index are mismatching according to Section 252. Kindly rectify the same. 6. On page no. 3, the case type year is incorrect in the PDF. Kindly correct the same. 7. List of Dates and Events is missing in the PDF and index. Kindly attach the same. 8. Brief Synopsis is missing in the PDF and index. Kindly attach the same. 9. Memo of Parties is missing in the PDF and index. Kindly attach the same. 10. On page no. 6, prayer clause (a) is mismatching with Section 252. Kindly clarify and rectify the same. 11. On page no. 6 and page no. 23, double prayer clauses have been mentioned. Kindly clarify which prayer is correct and rectify accordingly. 12. Kindly merge all annexures in one volume-wise PDF. 13. "True Copy" endorsement and signatures are missing on annexure pages. Kindly comply. 14. Page nos. 35, 57, 70, 88,	Puneet Handa And Company
17	5/8/2026	Company Petition IB (IBC)	710102037672026		CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS SAAMAG DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	5/11/2026	No. of Objections: 1. ₹25/- welfare fee and ₹3/- court fee are missing in the Vakalatnama. Kindly affix the same. 2. Page no. 515 is not clear. Kindly upload a legible copy. 3. Page nos. 516, 520, 522, 524, 719, 1132, 1133, 1281, and 1282 require translated copies. Kindly provide the same. 4. Volume 5 is missing in the PDF set. Kindly upload the same.	Ranjan
18	5/9/2026	Transfer Petition (IBC)	710102037862026		KAIRAV TRIVEDI RP OF JITENDRA KIKAVAT VS JITENDRA KIKAVAT	Rule16(d),NCLT Rules,2016 IBC	5/11/2026	No. of Objections: 1. Case type mentioned in the online portal is incorrect. Kindly rectify the same. 2. Bookmarking is required as per the index along with proper page numbering. Kindly comply. 3. Case type mentioned in the PDF is incorrect. Kindly correct the same. 4. Old main case number has not been mentioned in the PDF. Kindly mention the same appropriately. 5. Double pagination appears in the PDF. Kindly remove the duplicate pagination and upload the corrected PDF.	KAIRAV ANIL TRIVEDI ADVOCATE
19	5/1/2026	Miscellaneous Application(Companies Act)	710102035552026	COMPANY PETITION (COMPANIES ACT)/36(ND)2026	MRS ARCHANA AGARWAL VS SGC ENTERPRISES PRIVATE LIMITED	Rule 11 of NCLT	5/4/2026	No. of Objections: The case type has been wrongly selected. Kindly choose "Interlocutory Application." The application is not signed on each page. Kindly ensure that every page is duly signed. The affidavit is incorrect as per the Memo of Parties. Kindly rectify the same. OCR is missing in the PDF. Kindly provide a properly OCR-enabled soft copy. The affidavit of Navdeep Gupta has been attached; however, he is Respondent No. 5. Kindly clarify/correct the same. As per your note, Respondent No. 5 is mentioned as Navneet Gupta. Kindly correct the name to Navdeep Gupta for consistency. Affidavit of the Petitioner is required. Alternatively, kindly amend the Memo of Parties in accordance with the filed affidavit. The Vakalatnama is incorrect as per the Memo of Parties. Kindly rectify the same.	ROOPANSH
20	5/2/2026	Interlocutory Application (I.B.C)	710102035892026	COMPANY PETITION IB (IBC)/462(ND)2023	NARESH KUMAR VS SUPERTECH TOWNSHIP PROJECT LIMITED	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	5/4/2026	No. of Objections: Bookmarking is mandatory and must be in accordance with the index along with proper pagination. Counsel details are missing in the Memo of Parties. Each page of the application must be signed. Court fee of ₹1 and welfare stamp of ₹25 are missing. Pages 71 and 72 are in Hindi; English translated copies are required. Pages 66 to 70 are missing true copy declaration and signatures.	PANKAJ SRIVASTAVA
21	5/4/2026	Company Application(Companies Act)	710102036122026	COMPANY PETITION (COMPANIES ACT)/70(ND)2026	HOTEL RESTAURANT ASSOCIATION OF EASTERN INDIA VS THE FEDERATION OF HOTEL AND RESTAURANT ASSOCIATIONS OF INDIA	Rule 11 of NCLT	5/5/2026	List of Objections MISSED BOOK MARKING: The filing is deficient inasmuch as proper bookmarking has not been carried out in accordance with the index, and pagination is not aligned there to. The same is required to be rectified. 2 The main case details have not been mentioned in the soft copy. It is directed that the same be correctly reflected as: Company Application No. 70 (ND) of 2026. 3 There is a discrepancy in the statutory provision cited. In the soft copy, Section 244(1) has been mentioned, whereas the online basic details reflect Rule 11. The provision must be made consistent at both places by rectifying the same accordingly. 4 All Petitioners and Respondents have not been duly updated in the online portal. It is directed that complete details of all parties be filled in the online system strictly in accordance with the	RAJEEV
22	4/30/2026	Interlocutory Application (I.B.C)	710102035452026	COMPANY PETITION IB (IBC)/1081(PB)2020	HANS RAJ BHOGRA VS RAJESH KUMAR PARAKH RESOLUTION PROFESSIONAL OF MIS CHD DEVELOPERS LTD	Section 60(5)	5/4/2026	No. of Objections: Page No. 34 requires English translation. Kindly provide the same. OCR is missing from Page Nos. 23 to 127. Kindly provide a properly OCR-enabled PDF for the said pages.	akash chatterjee
23	5/2/2026	Interlocutory Application (I.B.C)	710102035912026	COMPANY PETITION IB (IBC)/457(ND)2022	RANBIR SHARMA VS VIVEK BANSAL IRP	Sections 60(5)/Regulation 13	5/4/2026	No. of Objections: Signature is missing in the application. Pages 52, 54, and 85 to 89 are not readable. Double pagination in the PDF needs to be removed. Pages 58, 72, and 84 are not properly aligned. Court fee of ₹1 is missing in the Vakalatnama.	Arun
24	5/4/2026	Interlocutory Application (I.B.C)	710102036372026	COMPANY PETITION IB (IBC)/230(PB)2024	ASSISTANT COMMISSIONER OF CUSTOMS RECOVERY VS SHRI ANIL KOHLI	Sections 60(5)/Regulation 13	5/5/2026	No. of Objections: True copy certification is missing in the annexure. Duplicate pagination appears from page No. 59 to 86; kindly remove the same. Date is missing in the Vakalatnama.	Anurag
25	5/4/2026	Interlocutory Application (I.B.C)	710102036452026	COMPANY PETITION IB (IBC)/301(ND)2025	IDBI TRUSTEESHIP SERVICES LIMITED VS VIVEK AGGARWAL	Application under any other provisions- IBC	5/5/2026	Memo of parties mismatch – Petitioner No. 2 and/or a respondent is incorrectly shown on the online portal and needs to be removed or corrected. Section missing in PDF – The uploaded petition/document does not include the required legal section(s).	Abhirup

26	5/5/2026	Interlocutory Application (I.B.C)	710102036512026	COMPANY PETITION IB (IBC)/702(ND)2018	BANK OF BARODA VS NAVEEN KUMAR JAIN	Application under any other provisions- IBC	5/6/2026	No. of Objections: Signature is missing on the application. True copy certification/signature is missing in the annexures from page no. 126 to 258. Pages no. 285, 288, 316, 317, 332 to 344, and 351 to 353 are not readable.	Sougat Sinha
27	5/4/2026	Interlocutory Application (I.B.C)	710102036262026	COMPANY PETITION IB (IBC)/275(ND)2024	VINAY GUPTA VS BANK OF BARODA	Application under any other provisions- IBC	5/5/2026	Number of Objections: Memo of Parties is missing in the index, bookmarking, and soft copy. Online basic details of the Petitioner and Respondent have not been filled as per the Memo of Parties. Index is missing. Vakalatnama has not been annexed in the soft copy. Further, the Vakalatnama is incomplete, as the date, ₹3/- court fee, ₹25/- welfare stamp, main case number, and basic details are missing. The same may kindly be completed. In case the Vakalatnama is already on record, the index may kindly specify that the same is on record. Bookmarking may be done in accordance with the index along with proper pagination. In the	Prakash Legal Advisers
28	5/5/2026	Interlocutory Application (I.B.C)	710102036572026	COMPANY PETITION IB (IBC)/633(ND)2025	LAWRAGA METALS PRIVATE LIMITED VS MS VB HOLDINGS PVT LTD	Rule 11 of NCLT, 2016	5/6/2026	Bookmarking missed in PDF – The PDF file does not have bookmarks/indexing for easy navigation. Memo of appearance ("memo party") missed – The appearance memo/document is not included in the file set. Copy of Vakalatnama missed – The authorization document (Vakalatnama) is not attached.	DEEKSHA GAUR
29	5/5/2026	Interlocutory Application (I.B.C)	710102036482026	COMPANY PETITION IB (IBC)/33(ND)2023	VINAY GUPTA VS HIMALAYA ECO PARK RESORTS	Rule 11 of NCLT, 2016	5/6/2026	An index is mandatory in the PDF; the same is currently missing. Kindly include the index. The Review Application No. is mentioned in the main heading. Kindly remove the same and instead mention the I.A. No. The Memo of Parties is missing from the PDF; kindly include the same. A copy of the Vakalatnama is not attached; kindly provide and upload the same. The relevant section has not been mentioned in the PDF; kindly specify and include the same.	Prakash Legal Advisers
30	5/5/2026	Interlocutory Application (I.B.C)	710102036632026	COMPANY PETITION IB (IBC)/676(ND)2024	LIQUIDATOR OF INDIAN TECHNO METAL COMPANY LIMITED VS HIMALAYA ECO PARK RESORTS	Application under any other provisions- IBC	5/6/2026	No. of Objections: 1 The memo of parties has been omitted from the PDF. Kindly ensure that the memo of parties is duly attached. Further, please ensure that the basic details are correctly filled in accordance with the memo of parties.	VARSHA
31	5/5/2026	Interlocutory Application (I.B.C)	710102036762026	COMPANY PETITION IB (IBC)/104(PB)2017	TIRUPATI INFRAPROJECTS PVT LTD VS MR ANKIT GOEL LIQUIDATOR SHEEN INDIA PRIVATE LITNITED	Application under any other provisions- IBC	5/6/2026	No. of Objections: 1. Bookmarking has been missed in the PDF. 2. The filing is incomplete; only annexures have been uploaded in the PDF. Kindly upload the complete application in proper format. 3. Some pages are in Hindi. Kindly provide their English translation.	Niraj Chamyal
32	5/5/2026	Interlocutory Application (I.B.C)	710102036622026	COMPANY PETITION IB (IBC)/676(ND)2024	SHAMSHER BAHADUR SINGH LIQUIDATOR OF INDIAN TECHNO METAL COMPANY LIMITED VS MR ANKIT GOEL LIQUIDATOR SHEEN INDIA PRIVATE LITNITED	Application under any other provisions- IBC	5/6/2026	**No. of Objections: 1. The memo of parties has been omitted from the PDF. Kindly ensure that the memo of parties is duly attached. Further, please ensure that the basic details are correctly filled in accordance with the memo of parties.	VARSHA
33	5/5/2026	Interlocutory Application (I.B.C)	710102036672026	COMPANY PETITION IB (IBC)/70(ND)2023	PRUDENT ARC LIMITED VS PRASAR METAL ENGINEERING PRIVATE LIMITED	Sec 60(5)	5/6/2026	1. Wrong file uploaded, written submissions have been filed under additional documents.	Siddharth
34	5/5/2026	Company Application(Companies Act)	710102036652026	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/27(ND)2024	BERT MARKETING PRIVATE LIMITED VS PRASAR METAL ENGINEERING PRIVATE LIMITED	Rule 11 of NCLT	5/6/2026	1. The Memo of Parties is missing from the PDF; kindly provide and upload the same.	Vijay
35	5/6/2026	Interlocutory Application (I.B.C)	710102036872026	COMPANY PETITION IB (IBC)/682(ND)2024	ANJU AGARWAL VS PRASAR METAL ENGINEERING PRIVATE LIMITED	Application under any other provisions- IBC	5/7/2026	1. The section mentioned in the prayer is incorrect as per the report filed under Section 99. Kindly correct the section in the prayer.	NIBRUTI SAMAL
36	5/6/2026	Interlocutory Application (I.B.C)	710102036832026	COMPANY PETITION IB (IBC)/317(ND)2022	PHOENIX ARC PRIVATE LIMITED VS HALWASIYA DEVELOPMENTS PRIVATE LIMITED	Sec 60(5)	5/7/2026	The number of objections is **2**: 1. Proof of service is missing. 2. OCR is missing for pages 20 to 184.	Shikhar Kumar
37	5/5/2026	Interlocutory Application (I.B.C)	710102036702026	COMPANY PETITION IB (IBC)/238(ND)2024	ACHLA SHARMA VS ANGLE INFRASTRUCTURE PRIVATE LIMITED	Rule 11 of NCLT, 2016,Section 60(5)	5/6/2026	No. of Objections: Proof of service is not attached. Pages no. 51 to 56, 60, 61, 95 to 107, 117, and 119 are not readable.	Sumesh Dewan
38	5/6/2026	Interlocutory Application (I.B.C)	710102036802026	COMPANY PETITION IB (IBC)/608(ND)2025	MANISH AGARWAL INTERIM RESOLUTION PROFESSIONAL VS ANGLE INFRASTRUCTURE PRIVATE LIMITED	Section 21	5/7/2026	1. The date is missing, and the main case number mentioned in the Vakalatnama is mismatched. Further, IA No. 2025 has been incorrectly mentioned in the main heading; the same may kindly be corrected to IA No. 2026. 2. Bookmarking has been missed in the PDF. 3. True copy signature is missing in the annexures.	Vishawjeet Singh

39	5/6/2026	Interlocutory Application (I.B.C)	710102036772026	COMPANY PETITION IB (IBC)/902(ND)2022	VIVEK PARTI VS JATINDER SINGH	Application under any other provisions- IBC	5/7/2026	1. Bookmarking is incomplete and not in accordance with the index. Pagination is also missing in the bookmarking. 2. The application has been filed under Sections 152, 154, 156, and 157; however, payment has been made for only one section. Kindly pay the requisite fee for the remaining sections. 3. Pages 78 to 102 are not readable.	Muskan Jain
40	5/6/2026	Company Application(Companies Act)	710102036932026	COMPANY PETITION (COMPANIES ACT)/73(PB)2022	PERNOD RICARD INDIA PRIVATE LIMITED VS AVINASH KUMAR	Rule 11 of NCLT	5/7/2026	1. There is a section mismatch. As per the nature of the application, the correct selection should be "Any Other Provision." 2. The basic details of the Petitioner and Respondent were not filled in on the online portal. 3. Kindly merge all documents into a single PDF file. 4. The "True Copy" signature is missing in the annexures. 5. Kindly remove the double pagination from the PDF. 6. Pages 128, 130, 131, 133, and 135 are not readable.	Muskan Jain
41	5/6/2026	Interlocutory Application (I.B.C)	710102036792026	COMPANY PETITION IB (IBC)/284(ND)2025	MR BRIJESH SINGH BHADAURIYA INTERIM RESOLUTION PROFESSIONAL FOR MS RAHEJA DEVELOPERS LIMITED VS AVINASH KUMAR	Section 21 (6A) (b) / Regulation 4A & 16A (2)	5/7/2026	1. Bookmarking is missing in the PDF. Kindly provide proper bookmarking. 2. Court fee of Rs. 3 and welfare stamp of Rs. 25 are missing in the vakalatnama. 3. Counsel's signature is missing in the index and on Page No. 1.	ABHISHEK
42	5/6/2026	Interlocutory Application (I.B.C)	710102036852026	COMPANY PETITION IB (IBC)/998(ND)2020	BGM TELECOMMUNICATIONS PRIVATE LIMITED VS DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED	Rule16(d),NCLT Rules,2016 IBC	5/8/2026	1.CP No. not mentioned in pdf. 2. case type wrong in pdf. 3. fill all details in online portal. 4. proof of service missing. 5. case type wrong in online portal. Please mention in the soft copy Transfer Application , (ibc) 6. pagination missing in index and pdf. 7. page numbering missing in bookmarking. 8. counsel sign and date missing in index. 9. memo of parties missing. 10. List of dates and events missing. 11. Brief synopsis missing. 12. need every page sign in application. 13. notary missing in affidavit. 14. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 15. need every page signed and true copy in annexures.	SONAKSHI
43	5/7/2026	Interlocutory Application (I.B.C)	710102037292026	COMPANY PETITION IB (IBC)/704(ND)2022	DEEPAK MITTAL VS SH ANIL GOEL	Application under any other provisions- IBC	5/8/2026	No. of Objections 1. Incorrect pagination on pages 150, 151, 152, 154, 155, and 156. 2. OCR is missing in the PDF of the annexures, and Annexure 4 is also having double pagination.	CA. Reshma Mittal
44	5/6/2026	Interlocutory Application (I.B.C)	710102037012026	COMPANY PETITION IB (IBC)/708(ND)2022	DEEPAK MITTAL VS VISHNU BHAGWAN	Application under any other provisions- IBC	5/7/2026	1. The application has been filed under Sections 149, 151, 152, 154, 155, and 156; however, court fee has been paid only for one section. Kindly pay the requisite fee for the remaining sections. 2. The vakalatnama is missing in the PDF.	CA. Reshma Mittal
45	5/6/2026	Interlocutory Application (I.B.C)	710102037102026	COMPANY PETITION IB (IBC)/156(ND)2026	AKARSH KASHYAP VS VISHNU BHAGWAN	Application under any other provisions- IBC	5/7/2026	1. The main case number is missing in the affidavit. 2. Double pagination from Page Nos. 104 to 120 may be removed. 3. Memo of parties is missing.	SWASTIKA
46	5/6/2026	Company Application(Companies Act)	710102037002026	COMPANY PETITION (COMPANIES ACT)/42(ND)2026	MR NARESH KUMAR CHIBBA VS INTERADS ADVERTISING PRIVATE LIMITED	Rule 11 of NCLT	5/7/2026	1. The basic details of the petitioner and respondent are missing in the online portal.	Shaurya Shyam
47	5/6/2026	Restoration Application (Companies Act)	710102037082026	COMPANY APPEAL(COMPANIES ACT)/198(ND)2020	MAN SINGH THAKUR VS REGISTRAR OF COMPANIES	Rule 11 of NCLT	5/7/2026	1. Memo of parties is mismatched. Kindly fill in and correct all respondents' basic details in the online portal. 2. Annexure 1 is in Hindi; an English translated copy is required.	Gursat
48	5/7/2026	Interlocutory Application (I.B.C)	710102037442026	COMPANY PETITION IB (IBC)/203(ND)2025	ANIL BHALLA VS VATIKA IT PARKS PRIVATE LIMITED	Application under any other provisions- IBC	5/8/2026	no of objection 1. memo party missing in index and soft copy and fill online basic detail of respondent and petitioner as per memo party 2. book marking mandatory as per index with pagination 3. application need every pages sign 4 page no 12 and 13 wrong adjustment of alignment as per pdf 5 page no 14 to 26 missed sign with true copy and OCR is also missing in these pages 6 Kindly remove double pagination from page no 27 to 187 . 7 25 rs welfare and 3 rs court fee missed in vakalatnama 8. Kindly attach proof of service	Neeraj paulose Raj
49	5/7/2026	Miscellaneous Application (IBC)	710102037472026	COMPANY PETITION IB (IBC)/236(ND)2020	PAVAN KUMAR VS K V DEVELOPERS PRIVATE LIMITED	Sec 60(5)	5/8/2026	no of objection 1. memo party missed in index and soft copy and book marking also 2. case type wrong you have selected Miscellaneous Application in online please choose Interlocutory Application (IBC) 3 Need every pages sign of application 4 fill online basic detail of petitioner and respondent as per memo party 5 vakalatnama has not annexed in soft copy In this regard, we respectfully submit that in case the Vakalatnama is on record kindly mention the same in the index as "Vakalatnama already on record. 6 need to delete miscellaneous application in proof of service and write Interlocutory application	Mohan Lal
50	5/7/2026	Interlocutory Application (I.B.C)	710102037302026	COMPANY PETITION IB (IBC)/537(ND)2025	PRAYAG POLYMERS PRIVATE LIMITED VS NKG INFRASTRUCTURE LIMITED	Section 60(5)	5/8/2026	No. of Objections 1. Counsel's signature is missing in the memo of parties. 2. Signature is missing in the application pages. 3. ₹25 welfare stamp is missing in the vakalatnama.	Umesh
51	5/7/2026	Company Application(Companies Act)	710102037392026	COMPANY PETITION (COMPANIES ACT)/63(ND)2026	SANJAY CHAUDHARY VS MUKESH AGGARWAL	Sec. 244(1)	5/8/2026	**No. of Objections:** 1. The extra duplicate PDF uploaded in the Proof of Service column needs to be deleted. 2. Proof of service is missing; however, since respondents are mentioned in the Memo of Parties, proper proof of service is required to be filed.	Umesh
52	5/7/2026	Interlocutory Application (I.B.C)	710102037412026	COMPANY PETITION IB (IBC)/109(ND)2025	DEEPAK ARORA VS HARISH	Application under any other provisions- IBC	5/8/2026	**No. of Objections:** 1. Due payment of ₹66. 2. Need to fill in the online basic details of the petitioner and respondent. 3. Page No. 52 is not readable.	ADHISH SRIVASTAVA

53	5/7/2026	Interlocutory Application (I.B.C)	710102037182026	COMPANY PETITION IB (IBC)/1718(PB)2018	RAJESH RAMNANI RESOLUTION PROFESSIONAL OF THREE C PROJECTS PRIVATE LIMITED VS HARISH	Section 60(5)/Rule 11	5/8/2026	**No. of Objections: 6** 1. Bookmarking is mandatory as per index with proper pagination. 2. Page numbers are missing in the index. 3. Signature is missing in the index. 4. Page numbers are missing in the soft copy. 5. Signature is missing in the memo of parties. 6. Relevant section is not mentioned in the index, and page number 4 is not as per proper bookmarking/pagination. Additionally, each page of the application must be signed, and annexure pages are missing signatures with "true copy" endorsement.	Shivanshu Kumar
54	5/8/2026	Restoration Application (IBC)	710102037532026	COMPANY PETITION IB (IBC)/1744(ND)2019	SUDHIR KUMAR VS DEBASHIS NANDA RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	5/8/2026	no of objection 1. section mismatched in softy copy you mention rule 48 but in online basic detail you choose rule 11 do uniformity at the both places 2 order missed of restoration 3 require affidavit of all applicant 4 vakalatnama has not annexed in soft copy if it is already on record, along with relevant details in index	SHYAM
55	5/7/2026	Interlocutory Application (I.B.C)	710102037362026		SANJEEV BINDAL VS MS RADHEY SHAM TANDON MANUFACTURING PVT LTD	Section 12(2)	5/8/2026	**No. of Objections:** 1. The main case is not linked with the PDF. 2. The application requires signatures on all pages. 3. Proof of service is missing, as the respondent details are not reflected in the Memo of Parties. 4. Basic details of the main case are shown as blank and need to be duly filled in.	Sanjeev
56	5/7/2026	Interlocutory Application (I.B.C)	710102037262026	COMPANY PETITION IB (IBC)/20(ND)2023	VIVEK PARTI VS KAWALJIT SINGH	Application under any other provisions- IBC	5/8/2026	1. Sections 154, 156, and 157 are subject to due payment and compliance of applicable fees under the relevant provisions. 2. Pages 81, 82, 83, 84, and 85 contain paper cuttings and require correction/clean filing. 3. Pagination has been missed in the bookmarking, and it does not match the index; the same may kindly be rectified accordingly.	Muskan Jain
57	5/7/2026	Interlocutory Application (I.B.C)	710102037332026	COMPANY PETITION IB (IBC)/708(ND)2021	CLOUD APARTMENT OWNERS HOME BUYERS ASSOCIATION VS MOHIT GOYAL	Sec 60(5)	5/8/2026	Objections: ₹1 court fee is missing on the Vakalatnama. Pages 20-26, 29, and 120-121 are unclear/not legible.	SANTOSH
58	5/7/2026	Interlocutory Application (I.B.C)	710102037352026	COMPANY PETITION IB (IBC)/330(ND)2021	SAMYAK PROJECTS PRIVATE LIMITED VS JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR MS ANSAL PROPERTIES INFRASTRUCTURE LIMITED ORS	Sec 60(5)	5/8/2026	1. Need to delete the extra duplicate PDF uploaded in the Proof of Service column. 2. Proof of Service is missing. 3. Annexure A16 is missing the "True Copy" signature. 4. Page no. 206 is not readable. 5. Annexure A14 and Annexure A15 are missing the "True Copy" signature.	Sandeep
59	5/7/2026	Interlocutory Application (I.B.C)	710102037322026	COMPANY PETITION IB (IBC)/32(ND)2024	SN ANJUM VS JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR MS ANSAL PROPERTIES INFRASTRUCTURE LIMITED ORS	Application under any other provisions- IBC	5/8/2026	As per the mentioned Section 106 in the soft copy, you need to choose any provision in the online portal.	Vishal
60	5/7/2026	Interlocutory Application (I.B.C)	710102037252026	COMPANY PETITION IB (IBC)/1081(PB)2020	RAJ KUMAR KEDIA AND ORS VS RAJESH PAREKH	Sec 60(5)	5/8/2026	1 sign missing in application page 2. Abhinav Mithal detail not fill on online portal 3. bookmarking missing with page number 4 merge all pdf one single pdf	Jatin
61	5/7/2026	Interlocutory Application (I.B.C)	710102037372026	COMPANY PETITION IB (IBC)/109(ND)2025	UTSAV SECURITIES LIMITED VS HARISH	Section 60(5)/Rule 11	5/8/2026	**No. of Objections:** 1. Due payment of ₹66 is required, as two sections have been mentioned in the soft copy. 2. Online basic details of the petitioner and respondent need to be filled in the online portal.	ADHISH SRIVASTAVA
62	5/7/2026	Interlocutory Application (I.B.C)	710102037272026	COMPANY PETITION IB (IBC)/766(ND)2022	INTEC CAPITAL LIMITED VS MEERA SHARMA	Application under any other provisions- IBC	5/8/2026	**No. of Objections:** 1. Due payment of ₹66 is required, as two sections have been mentioned in the soft copy. 2. Online basic details of the petitioner and respondent need to be filled in the online portal.	Manish
63	5/9/2026	Interlocutory Application (I.B.C)	710102037962026	COMPANY PETITION IB (IBC)/907(ND)2020	SANJAY MEHRA MONITORING PROFESSIONAL VS MEERA SHARMA	Application under any other provisions- IBC	5/11/2026	No. of Objections: 1. Index is missing in the PDF. Kindly attach the same. 2. Affidavit is missing in the PDF. Kindly provide the same. 3. Bookmarking with proper page numbering is compulsory as per the index. Kindly comply. 4. Kindly fill all mandatory details in the online portal. 5. Every page of the application requires signatures. Kindly ensure compliance. 6. Counsel signature is missing in the prayer clause. Kindly sign the same. 7. Memo of Parties is missing in the PDF. Kindly attach the same. 8. The file is incomplete and only 11 pages have been uploaded. Kindly upload the complete file.	Adv. Sanket Jain
64	5/8/2026	Interlocutory Application (I.B.C)	710102037572026	COMPANY PETITION IB (IBC)/558(ND)2024	RAJESH JAIN VS NAVNEET KUMAR GUPTA RESOLUTION PROFESSIONAL	Sec 60(5)	5/8/2026	No. of Objections 1. Page nos. 98 to 101 are not readable. 2. Mention the original page numbers ("this to this") on the translated true copy pages. 3. Page no. 18 is not readable. 4. Fill in the basic details of the petitioner and respondent in the online portal.	SIDDHARTHA JAIN
65	5/7/2026	Interlocutory Application (I.B.C)	710102037242026	COMPANY PETITION IB (IBC)/57(ND)2026	CHARM INVESTMENTS PRIVATE LIMITED VS LR BUILDERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	5/8/2026	no of objection 1. need to fill all respondent in online portal with basic detail	shreyash tripathi
66	5/8/2026	Interlocutory Application (I.B.C)	710102037582026	COMPANY PETITION IB (IBC)/708(ND)2021	MOHIT GOYAL INTERIM RESOLUTION PROFESSIONAL IN THE INSOLVENCY RESOLUTION PROCESS OF RUDRA BUILD WELL CONSTRUCTIONS PVT LTD VS LR BUILDERS PRIVATE LIMITED	Sec 60(5)	5/8/2026	No. of Objections 1. Bookmarking should be done properly as per index with correct pagination. 2. Pages are missing in the soft copy from page no. 155 to 158.	Arjun Maheshwari

67	5/9/2026	Interlocutory Application (I.B.C)	710102037982026	COMPANY PETITION IB (IBC)/43(ND)2024	DIVINUS FUND I A SCHEME OF DIVINUS AIF TRUST VS RESURGENT RESOLUTION PROFESSIONALS LLP RP OF NURIT PROPERTIES PRIVATE LIMITED THROUGH ITS AUTHORISED SIGNATORY MR SUHIR CHANDI	Section 60(5)	5/11/2026	No. of Objections: Proof of service is mandatory in the PDF. Kindly attach the same. Duplicate entry of respondent appears in the online portal. Kindly delete the same.	Parul
68	5/8/2026	Interlocutory Application (I.B.C)	710102037652026	COMPANY PETITION IB (IBC)/450(PB)2018	MR SANJAY GUPTA RESOLUTION PROFESSIONAL UNNATI FORTUNE HOLDINGS LTD VS MR KASHI VISWANATHAN SIVARAMAN RESOLUTION PROFESSIONAL IVR PRIME IT SEZ PVT LTD	Section 60(5)/Rule 11	5/11/2026	No. of Objections: Page No. 40 requires an English translation. Kindly provide the same.	Isha Virmani
69	5/8/2026	Interlocutory Application (I.B.C)	710102037632026	COMPANY PETITION IB (IBC)/575(ND)2021	HARMEET KAUR VS MR KASHI VISWANATHAN SIVARAMAN RESOLUTION PROFESSIONAL IVR PRIME IT SEZ PVT LTD	Section 60(5)/Rule 11	5/11/2026	No. of Objections: 1. Section 60(5) is missing in the index and bookmarking. Kindly rectify the same.	Pawan Tyagi
70	5/9/2026	Restoration Application (IBC)	710102037732026	COMPANY PETITION IB (IBC)/393(PB)2024	VISTRA ITCL INDIA LIMITED VS AVANTHA HOLDINGS LIMITED	Rule 11 of NCLT, 2016	5/11/2026	No. of Objections: 1. Every page of the application requires signatures, and annexures must bear "True Copy" endorsement. Kindly comply. 2. Vakalatnama is compulsory. Kindly attach the same. 3. Page numbering is missing in the bookmarking. Kindly provide proper bookmarking with pagination as per the index.	PRAFUL JINDAL
71	5/9/2026	Interlocutory Application (I.B.C)	710102037812026	COMPANY PETITION IB (IBC)/1333(ND)2018	ARUN KUMAR CHATURVEDI VS RAJENDER KUMAR JAIN	Rule 11 of NCLT, 2016	5/11/2026	No. of Objections: 1. Vakalatnama is missing in the PDF.	PRINCE MOHAN SINHA
72	5/8/2026	Interlocutory Application (I.B.C)	710102037612026	COMPANY PETITION IB (IBC)/531(ND)2025	CUBE HIGHWAYS OPERATIONS MANAGEMENT PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Application under any other provisions- IBC	5/11/2026	No. of Objections: 1. Case type is wrong. Kindly rectify the same in the PDF as well as online portal. 2. Section mentioned is incorrect. Kindly correct the same appropriately. 3. Memo of Parties is missing in the PDF. Kindly attach the same. 4. Page numbering is missing in the bookmarking. Kindly provide proper bookmarking with pagination as per the index. 5. Every page of the application requires signatures, and annexures must bear "True Copy" endorsement. Kindly comply.	Muskaan Chawla
73	5/9/2026	Restoration Application (IBC)	710102037742026	COMPANY PETITION IB (IBC)/396(PB)2024	VISTRA ITCL INDIA LIMITED VS AVANTHA HOLDINGS LIMITED	Rule 11 of NCLT, 2016	5/11/2026	No. of Objections: 1. Page numbering is missing in the bookmarking. Kindly provide proper bookmarking with pagination as per the index. 2. Vakalatnama is compulsory. Kindly attach the same. 3. Every page of the application requires signatures, and annexures must bear "True Copy" endorsement. Kindly comply.	PRAFUL JINDAL
74	5/8/2026	Interlocutory Application (I.B.C)	710102037622026	COMPANY PETITION IB (IBC)/531(ND)2025	CUBE HIGHWAYS OPERATIONS MANAGEMENT PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Rule 154 (1)	5/11/2026	No. of Objections: 1. Case type is wrong. Kindly rectify the same in the PDF as well as the online portal. 2. Section mentioned is incorrect. Kindly correct the same appropriately. 3. Memo of Parties is missing in the PDF. Kindly attach the same. 4. Page numbering is missing in the bookmarking. Kindly provide proper bookmarking with pagination as per the index. 5. Every page of the application requires signatures, and annexures must bear "True Copy" endorsement. Kindly comply.	Muskaan Chawla
75	5/8/2026	Interlocutory Application (I.B.C)	710102037642026	COMPANY PETITION IB (IBC)/1085(PB)2020	DEEPAK ARORA LIQUIDATOR LIQUIDATION PROCESS OF FDS MANAGEMENT SERVICES PVT LTD VS OFFICE OF THE DEPUTY COMMISSIONER OF CENTRAL TAX	Section 60(5)/Rule 11	5/11/2026	No. of Objections: 1. The section mentioned in the online portal is incorrect. Kindly select "Any other provision" in the portal. 2. The application has been filed under Sections 5(16), 60(5), 34(8) & 34(9); however, payment has been made for only one section. Kindly pay the requisite fees for the remaining sections.	ADHISH SRIVASTAVA
76	5/10/2026	Interlocutory Application (I.B.C)	710102038012026	COMPANY PETITION IB (IBC)/99(PB)2021	DEEPA GUPTA VS OFFICE OF THE DEPUTY COMMISSIONER OF CENTRAL TAX	Rule 11 of NCLT, 2016	5/11/2026	No. of Objections: 1. Main case number mentioned in the PDF is mismatched. Kindly rectify the same and ensure consistency throughout the filing.	ABHISHEK DEVGAN
77	5/9/2026	Interlocutory Application (I.B.C)	710102037822026	COMPANY PETITION IB (IBC)/114(ND)2018	SHALU KHANNA VS OFFICE OF THE DEPUTY COMMISSIONER OF CENTRAL TAX	Application under any other provisions- IBC	5/11/2026	No. of Objections: 1. Bookmarking is missing in the PDF. Kindly provide proper bookmarking as per the index. 2. Alignment is incorrect in the PDF. Kindly rectify the same. 3. IA No. 2022 is incorrectly mentioned in the main heading of the affidavit. Kindly correct the same to IA No. 2026. 4. The section selected in the online portal is incorrect. Kindly select "Regulation 44(2)" in the portal. 5. Counsel signatures are missing on the index and Memo of Parties. Kindly provide duly signed copies. 6. Section/provision is missing in the index and PDF. Kindly mention the same appropriately. 7. Pagination is missing in the index and affidavit. Kindly provide proper pagination.	Shalu
78	5/9/2026	Interlocutory Application (I.B.C)	710102037782026	COMPANY PETITION IB (IBC)/490(ND)2022	VIJENDER SHARMA VS RAM RATAN GOYAL	Application under any other provisions- IBC	5/11/2026	No. of Objections: 1. OCR is missing in the application.	VIJENDER SHARMA
79	5/9/2026	Interlocutory Application (I.B.C)	710102037882026	COMPANY PETITION IB (IBC)/945(PB)2020	REETESH KUMAR AGARWAL VS RAM RATAN GOYAL	Application under any other provisions- IBC	5/11/2026	No. of Objections: 1. Case type is wrongly selected. Kindly choose the correct case type as "IA (IBC) Dis." 2. Section mentioned is incorrect. Kindly select Section 54 as mentioned in the soft copy and ensure consistency in the online portal.	HITESH SACHAR

80	5/9/2026	Interlocutory Application (I.B.C)	710102037832026	COMPANY PETITION IB (IBC)/114(ND)2018	SHALU KHANNA VS RAM RATAN GOYAL	Application under any other provisions- IBC	5/11/2026	No. of Objections: 1. Bookmarking is missing in the PDF. Kindly provide proper bookmarking as per the index along with page numbering. 2. Alignment in the PDF is incorrect. Kindly rectify the same and upload a properly aligned copy. 3. IA No. 2025/2024 is incorrectly mentioned in the main heading. Kindly correct the same to IA No. 2026. 4. Memo of Parties is missing in the PDF. Kindly attach the same. 5. "True Copy" endorsement and signatures are missing on annexure pages. Kindly comply. 6. Section is missing in the index as well as in the PDF. Kindly mention the same appropriately.	Shalu
81	5/9/2026	Interlocutory Application (I.B.C)	710102037952026	COMPANY PETITION IB (IBC)/410(ND)2022	BRIJESH KUMAR TAMBER BANKRUPTCY TRUSTEE OF MRS SEEMA MITTAL VS RAM RATAN GOYAL	Rule 11 of NCLT, 2016	5/11/2026	No. of Objections: 1. Bookmarking is compulsory with proper page numbering as per the index. Kindly comply. 2. Section mentioned is incorrect. Kindly rectify the same appropriately. 3. Counsel details are incomplete in the index as well as in the prayer clause. Kindly provide complete details.	Brijesh Kumar Tamber
82	5/8/2026	Company Application(Companies Act)	710102037702026	COMPANY PETITION (COMPANIES ACT)/689(PB)2016	COSMO PROPBUILD PRIVATE LIMITED AND OTHERS VS MGF DEVELOPMENTS LIMITED AND OTHERS	Rule 11 of NCLT	5/11/2026	No. of Objections: 1. As per the Memo of Parties, only one petitioner's affidavit has been attached. Kindly attach the affidavits of the remaining petitioners. 2. Page nos. 499, 501, 506, 508, 510, 515, 517, 519, 526, 528, 531, 535, 540, 542, 544, 585, 587, 589, 597, 599, 603, 605, 607, 613, 615, 628, 630, 632, 637, 639, 641, 645, 647, 649, 653, 655, 657, 676, 678, 680, 694, 696, 698, 712, 714, 716, 726, 728, 730, 740, 742, 744, 1833, 1835, 1837, 1849, 1851, 1853, 1864, 1866, 1868, 1879, 1881, 1883, 1898, 1900, 1902, 2040, 2042, 2044, 2056, 2058, 2060, 2075, 2077, 2079, 2090, 2092, 2094, 2106, 2108, and 2110 require English translation. Kindly provide the translated copies. 3. Page nos. 667 to 674, 1105, 1154 to 1169, 1305 to 1312, 1370, 1371, 1743, 1745, 1747, 1749, 1751, 1753, 1771, 2095 to 2102, and 2123 to 2126 are not readable. Kindly upload clear and legible copies. 4. Page nos. 809, 836, 863, 929, 1032, 1108 to 1111, 1118, 1128, 1131, 1138, 1140, 1142, 1148 to 1151, 1154, 1156 to 1160, 1177, 1178, 1218, and 1579 to 1583 are in wrong alignment. Kindly rectify the alignment and upload corrected copies.	Madhavi Khanna
83	5/9/2026	Company Application(Companies Act)	710102037892026	COMPANY PETITION (COMPANIES ACT)/87(ND)2025	ASHISH GUPTA VS SAURABH GUPTA	Rule 11 of NCLT	5/11/2026	No. of Objections: 1. Bookmarking is missing in the PDF; kindly provide proper bookmarking as per the index. 2. The same PDF has been uploaded twice in a single PDF file; kindly rectify the same and upload the correct consolidated PDF. 3. Page Nos. 42 and 43 are in incorrect alignment; kindly correct the alignment. 4. Copy of the Vakalatnama is missing in the PDF; kindly attach the same.	Shruti Srivastava
84	5/7/2026	0710102027132024(No.of Docs 2)	0710102027132024/2	COMPANY PETITION IB (IBC)/322(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. SNEH LATA SEHRA	Section 95(1)	5/11/2026	1. kindly attach the compliance order and latest order. As per our record the short note was to be filed within one week	Puneet Singh Bindra
85	5/7/2026	0710102106592025(No.of Docs 2)	0710102106592025/2	INTERLOCUTORY APPLICATION (I.B.C)/5967(ND)2025	RISHABH CHAND LODHA VS. RAJESH ARORA	Section 19(2) / Regulation 30	5/11/2026	1. kindly attach the compliance order and latest order. 2. Kindly do pagination in bookmarking	KrishKalra
86	5/7/2026	0710102106162025(No.of Docs 1)	0710102106162025/2	TRANSFER APPLICATION (IBC)/68(PB)2025	JAGDISH MANSUKHANI	Rule16(d),NCLT Rules,2016 IBC	5/11/2026	no. of objection 1. kindly attach the latest order 2. As per the compliance order dated 10.04.2026 the Affidavit was to be filed within one week, kindly file application for condonation of delay. 3. Kindly do pagination in bookmarking	imuzammilmansuri
87	5/8/2026	0710102005252026(No.of Docs 2)	0710102005252026/2	COMPANY PETITION IB (IBC)/38(ND)2026	M/S BPS BUILDTECH VS. SHIVALIK BUILDTECH PRIVATE LIMITED	IBC Under Sec 9	5/11/2026	1.compliance order missed in pdf 2.Kindly sign and mark true copy on all the annexures.	Jayesh@123
88	5/7/2026	0710102081492024(No.of Docs 2)	0710102081492024/10	COMPANY PETITION IB (IBC)/720(ND)2024	DCB BANK VS. GENESIS INFRATECH PRIVATE LIMITED	IBC under Sec 7	5/11/2026	1. kindly attach the compliance order and latest order. 2.Remove Double pagination in PDF.	hash@181269
89	5/7/2026	0710102091892025(No.of Docs 2)	0710102091892025/3	COMPANY PETITION IB (IBC)/578(ND)2025	W2E ENGINEERING PRIVATE LIMITED VS. VINTAGE STUDIO PRIVATE LIMITED	IBC under Sec 7	5/11/2026	1. kindly attach the latest order. 2. As per the Compliance order respondent was directed to file reply within 2 weeks from the date of notice	Advarjunkerhera
90	5/7/2026	0710102078042025(No.of Docs 2)	0710102078042025/2	INTERLOCUTORY APPLICATION(IBC)(DI S.)/33(PB)2025	DEEPAK ARORA	Sec 54(1)	5/11/2026	As per the compliance order dated 02.03.2026 the short note was to be filed within Two week, Kindly upload latest order	ADHISH
91	3/22/2025	0710102024182025(No.of Docs 0)	0710102024182025/4	COMPANY PETITION IB (IBC)/189(ND)2025	SAARTHAK VANIJYA INDIA PRIVATE LIMITED VS. INTERNATIONAL PRINT-O-PAC LIMITED	IBC Under Sec 9	5/11/2026	As per the compliance order dated 28.04.2026 the written submission was to be filed within one week, kindly file application for condonation of delay.	
92	5/8/2026	0710102024182025(No.of Docs 2)	0710102024182025/3	COMPANY PETITION IB (IBC)/189(ND)2025	SAARTHAK VANIJYA INDIA PRIVATE LIMITED VS. INTERNATIONAL PRINT-O-PAC LIMITED	IBC Under Sec 9	5/11/2026	1. kindly attach the compliance order and latest order. 2. Also as per records the written submission was to be filled within 1 week	swapnil.123
93	5/7/2026	0710102034352026(No.of Docs 1)	0710102034352026/1	INTERVENTION PETITION (IBC)/28(ND)2026	DAICHI SANKYO COMPANY LIMITED VSDIGNITY BUILDCON PRIVATE LIMITED	Application under any other provisions- IBC,Sec 60(5)	5/11/2026	1. kindly attach the compliance order and latest order.	P&A Law Offices
94	5/8/2026	0710102029132026(No.of Docs 2)	0710102029132026/1	INTERLOCUTORY APPLICATION (I.B.C)/1819(ND)2026	VEDANT MITTAL VS. UMESH SINGHAL IRP OF SUPERTECH TOWNSHIP PROJECTS LTD	Sections 60(5)/Regulation 7, 8, 9, 12, 12A, 13, 14, 17(1)	5/11/2026	1.compliance order missed in pdf 2.bookmarking with pagination mandatory 3.pagination missed in index 4.need every pages sign in pdf 5.affidavit missed in pdf 6.vakalanama copy missed in pdf 7.counsel details sign in index	vishalganda
95	5/7/2026	0710102022542026(No.of Docs 1)	0710102022542026/1	TRANSFER APPLICATION/7(ND)2 026	SIKA INDIA PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	5/11/2026	1. as per mention in index compliance order dated 10/04/2026 is missed in pdf. As per the record the affidavit was to be filed within one week	DesaiDiwanji
96	3/11/2026	0710102019022026(No.of Docs 0)	0710102019022026/1	COMPANY PETITION IB (IBC)/147(ND)2026	BOSTON IVY HEALTHCARE SOLUTIONS PRIVATE LIMITED VS. DELIUS PHARMACEUTICALS PVT LTD	IBC Under Sec 9	5/11/2026	1.bookmarking mandatory with pagination 2.need every pages sign and true copy in all the annexure 3.court fee 1rs missing on vakalanama 4.Kindly upload clear copy of the pages no of 53, 56 to 60. 77 to 81. 101,	

97	5/7/2026	0710102023002026(No.of Docs 1)	0710102023002026/2	COMPANY PETITION IB (IBC)/160(ND)2026	KATARIYA INFRA PROJECT PRIVATE LIMITED VS. APOLLO GREEN ENERGY LIMITED	IBC Under Sec 9	5/11/2026	As per the Compliance order the affidavit was to be filed within one week	anuranand2609
98	12/12/2022	0710102099592022(No.of Docs 0)	0710102099592022/4	COMPANY PETITION (COMPANIES ACT)/241(ND)2022	MSB CAPITAL ADVISORS PRIVATE LIMITED VS. CONSULTI INFO SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	5/11/2026	1.compliance order missed in pdf 2.court fee 1rs and date missed on vakalatanama	
99	5/7/2026	0710102022662026(No.of Docs 1)	0710102022662026/1	COMPANY PETITION IB (IBC)/162(ND)2026	ORIGIN APPLIANCES PRIVATE LIMITED VS. INDOSPIRIT BARS PRIVATE LIMITED	IBC Under Sec 9	5/11/2026	1. kindly attach the compliance order and latest order.	nagendra
100	5/8/2026	0710102028672026(No.of Docs 2)	0710102028672026/1	INTERLOCUTORY APPLICATION (I.B.C)/1635(ND)2026	HARISH CHANDER AND HEM SHIKHER BRAHMI VS. MR UMESH SINGHAL RESOLUTION PROFESSIONAL OF SUPERTECH TOWNSHIP PROJECT LIMITED	Sec 60(5)	5/11/2026	1.bookmarking mandatory with pagination 2.compliance order missed in pdf 3.pagination missed in index 4.counsel details sign in index 5.affidavit missed in pdf 6.need every pages sign in pdf 7.vakalatanama copy missed in pdf	vishalganda
101	5/11/2026	0710102004002026(No.of Docs 1)	0710102004002026/1	COMPANY PETITION IB (IBC)/159(ND)2026	INDIAN OVERSEAS BANK VS. MHOW GHATABILLOD TOLL ROADS PRIVATE LIMITED	IBC under Sec 7	5/11/2026	1.bookmarking mandatory 2.as per compliance order the affidavit was to be filed with in one week	thodurlaw
102	5/7/2026	0710102104312019(No.of Docs 1)	0710102104312019/16	COMPANY APPEAL(COMPANIES ACT)/546(PB)2019	MADHU VERMA VS. MAJESTIC HOLDING PRIVATE LIMITED	Sec. 59	5/11/2026	1. incomplete bookmarking and kindly update along with pagination. 2. kindly attach the compliance or latest order.	simarpal_sawhney
103	5/8/2026	0710102015592026(No.of Docs 1)	0710102015592026/1	RESTORATION APPLICATION (IBC)/15(ND)2026	INABENSA BHARAT PVT. LTD. VSNA	Rule 11 of NCLT, 2016	5/11/2026	1.as per the compliance order the affidavit was to be filed with in two weeks. Kindly attach latest order	shekharksinha
104	5/7/2026	0710102053262025(No.of Docs 2)	0710102053262025/10	CP(AA) MERGER AND AMALGAMATION(CO MPANIES ACT)/56(ND)2025	SAMMAAN COLLECTION AGENCY LIMITED (FORMERLY KNOWN AS INDIABULLS COLLECTION AGENCY LIMITED)	Sec. 230-232 - Second Motion	5/11/2026	1.kindly update the bookmarking according to the index along with pagination. (Annexure A-1 is missing in PDF) 2. as per mentioned in index compliance order dated 29.04.2026 is missed in PDF.	bajpaiankita86
105	5/7/2026	0710102108542025(No.of Docs 2)	0710102108542025/2	INTERLOCUTORY APPLICATION (I.B.C)/6145(ND)2025	DEEPAK PASSI VS. MONITORING COMMITTEE	Sec 60(5)	5/11/2026	1.kindly attach the Compliance order and latest order.	brijesh_tamber
106	5/9/2026	0710102097862023(No.of Docs 2)	0710102097862023/11	RESTORATION APPLICATION (COMPANIES ACT)/63(ND)2023	M/S HSB AGRO INDUSTRIES PVT. LTD. VS. MR. MALIRAM BILWAL	Rule 11 of NCLT	5/11/2026	1.kindly file under application as IA	ashishd530
107	5/7/2026	0710102108492025(No.of Docs 2)	0710102108492025/2	INTERLOCUTORY APPLICATION (I.B.C)/6144(ND)2025	RENU BAGAI VS. MONITORING COMMITTEE	Sec 60(5)	5/11/2026	1.kindly attach the Compliance order and latest order.	brijesh_tamber
108	5/8/2026	0710102023992026(No.of Docs 1)	0710102023992026/1	COMPANY PETITION IB (IBC)/174(ND)2026	AVA MERCHANDISING SOLUTIONS PRIVATE LIMITED	IBC Under Sec 10	5/11/2026	1.as per the compliance order the affidavit was to be filed with in one week	shubhamgupta
109	3/28/2026	0710102023592026(No.of Docs 0)	0710102023592026/1	COMPANY APPLICATION(COMP ANIES ACT)/89(ND)2026	LAKSHMI NARAIN AGARWAL VS. LAKSHMI FLOAT GLASS LIMITED	Rule 11 of NCLT	5/11/2026	Kindly attach Compliance order and latest order if any	
110	5/8/2026	0710102015122024(No.of Docs 2)	0710102015122024/4	INTERLOCUTORY APPLICATION (I.B.C)/1857(PB)2024	PARTHA SARATHY SARKAR VS. MAYANK MEHTA	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	5/11/2026	1.Kidnly attach Compliance order and latest order if any 2. Kindly attach the Vakalatnama in the same pdf	MAH12462010
111	5/8/2026	0710102015122024(No.of Docs 1)	0710102015122024/3	INTERLOCUTORY APPLICATION (I.B.C)/1857(PB)2024	PARTHA SARATHY SARKAR VS. MAYANK MEHTA	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	5/11/2026	1.Place the tickets in the blank space on vakalatanama	MAH12462010
112	5/7/2026	0710102107212025(No.of Docs 1)	0710102107212025/6	TRANSFER APPLICATION (IBC)/70(PB)2025	KAY BOUVET ENGINEERING LTD VS. IDBI BANK	Rule16(d),NCLT Rules,2016 IBC	5/11/2026	1. kindly attach the compliance order and latest order of NCLT New Delhi Bench	avik2646
113	5/7/2026	0710102061232019(No.of Docs 1)	0710102061232019/24	COMPANY PETITION (COMPANIES ACT)/41(PB)2019	MRS. MADHU VERMA VS. MAJESTIC HOLDINGS PRIVATE LIMITED	Sec. 241(1)	5/11/2026	1. bookmarking mandatory 2 kindly attach the compliance order and latest order	simarpal_sawhney
114	5/7/2026	0710102027102024(No.of Docs 2)	0710102027102024/1	COMPANY PETITION IB (IBC)/205(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. RAJAT SEHRA	Section 95(1)	5/11/2026	1. kindly attach the compliance order and latest order. As per record the short note was to be filed within one week	Puneet Singh Bindra
115	5/7/2026	0710102027112024(No.of Docs 2)	0710102027112024/2	COMPANY PETITION IB (IBC)/324(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. SARIKA SEHRA	Section 95(1)	5/11/2026	1. kindly attach the compliance order and latest order. as per record the short note was to be filed within one week	Puneet Singh Bindra

116	5/7/2026	0710102027122024(No.of Docs 2)	0710102027122024/2	COMPANY PETITION IB (IBC)/325(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. UPENDRA SEHRA	Section 95(1)	5/11/2026	1. kindly attach the compliance order and latest order. 2. As per records the short note was to be filed within one week	Puneet Singh Bindra
117	5/7/2026	0710102019752026(No.of Docs 1)	0710102019752026/2	INTERLOCUTORY APPLICATION (I.B.C)/1279(ND)2026	SURENDRA KUMAR GUPTA VS. GAYATRI INFRA PLANNER PRIVATE LIMITED	Sections 60(5)/Regulation 13	5/8/2026	1. bookmarking missing with pagination mandatory in pdf. 2. kindly attach compliance order.	anupamchaudhary
118	6/25/2021	0710102042912021(No.of Docs 0)	0710102042912021/10	INTERLOCUTORY APPLICATION (I.B.C)/3678(ND)2021	MR. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF M/S. DION GLOBAL SOLUTIONS LTD	Sec 30	5/8/2026	1. kindly attach the compliance order	
119	6/25/2021	0710102042912021(No.of Docs 0)	0710102042912021/9	INTERLOCUTORY APPLICATION (I.B.C)/3678(ND)2021	MR. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF M/S. DION GLOBAL SOLUTIONS LTD	Sec 30	5/8/2026	1. kindly attach the compliance order	
120	5/6/2026	0710102083782021(No.of Docs 2)	0710102083782021/12	COMPANY APPLICATION(COMP ANIES ACT)/520(PB)2021	BHUSHAN AVIATION LIMITED VS. UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE	Rule 11 of NCLT	5/8/2026	Bookmarking with pagination is required. 2. Kindly attach Compliance order	rrglawoffice
121	5/5/2026	0710102029262023(No.of Docs 8)	0710102029262023/7	CA(A) MERGER AND AMALGAMATION(CO MPANIES ACT)/27(ND)2023	CAPITAL SKYSCRAPER PRIVATE LIMITED	Sec. 230-232, Sec 234	5/8/2026	1. Kindly do proper bookmarking with pagination in all the Volumes 2. Kindly attach the Compliance order and latest order if any	advawnish
122	5/5/2026	0710102029262023(No.of Docs 4)	0710102029262023/8	CA(A) MERGER AND AMALGAMATION(CO MPANIES ACT)/27(ND)2023	CAPITAL SKYSCRAPER PRIVATE LIMITED	Sec. 230-232, Sec 234	5/8/2026	1. Kindly do the proper bookmarking with pagination in Volumes. 2. Kindly attach the Compliance order with latest order	advawnish
123	5/7/2026	0710102013482024(No.of Docs 1)	0710102013482024/5	INTERLOCUTORY APPLICATION (I.B.C)/1956(PB)2024	MAYA GUPTA VSNARESH KUMAR AGGARWAL	Sec 66(1)	5/8/2026	As per the compliance order dated 03.03.2026 the Affidavit of service was to be filed within one week, kindly file application for condonation of delay.	pschambers
124	5/7/2026	0710102013482024(No.of Docs 1)	0710102013482024/4	INTERLOCUTORY APPLICATION (I.B.C)/1956(PB)2024	MAYA GUPTA VSNARESH KUMAR AGGARWAL	Sec 66(1)	5/8/2026	1. As per the compliance order dated 03.03.2026 the Affidavit of service was to be filed within one week, kindly file application for condonation of delay.	pschambers
125	5/6/2026	0710102018042024(No.of Docs 2)	0710102018042024/7	COMPANY PETITION (COMPANIES ACT)/58(PB)2024	ANKIT JAIN & ORS VS. JINDAL POLY FILMS LIMITED & ORS	Sec. 245	5/8/2026	1. kindly attach the compliance order and latest order.	ajayyadav
126	5/8/2026	0710102108812024(No.of Docs 1)	0710102108812024/6	INTERLOCUTORY APPLICATION (I.B.C)/530(ND)2025	UTTARAKHAND POWER CORPORATION LIMITED VS. EMKAY AUTOMOBILES INDUSTRIES LIMITED	Sec 60(5)	5/8/2026	1. bookmarking missed 2. kindly attach compliance order.	anand.sonam21@gmail.
127	5/5/2026	0710102006832025(No.of Docs 3)	0710102006832025/5	COMPANY PETITION IB (IBC)/74(ND)2025	TANUK PHARMA (INDIA) LIMITED		5/8/2026	1.as per the compliance order the affidavit with in three days	indiacorplaw
128	5/7/2026	0710102009212025(No.of Docs 1)	0710102009212025/4	CA(A) MERGER AND AMALGAMATION(CO MPANIES ACT)/15(ND)2025	ABILITIES INDIA PISTONS AND RINGS LIMITED	Sub-section (I) of section 230	5/8/2026	1. Remove all blank pages from PDF 2. remove double pagination from PDF. 3. kindly attach the compliance order or latest order. 4. Kindly put date on page 32 5. Kindly do pagination in bookmarking Kindly mark true copy on annexures	Mohit0227
129	5/6/2026	0710102009392025(No.of Docs 1)	0710102009392025/2	COMPANY APPEAL(COMPANIES ACT)/35(ND)2025	SHOPESHOP GLOBAL EXIM PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	5/8/2026	1. bookmarking and index mandatory. 2. kindly attach the compliance order and latest order	Advocate247
130	5/7/2026	0710102035952025(No.of Docs 2)	0710102035952025/5	COMPANY PETITION IB (IBC)/269(ND)2025	VINOD KUMAR AGARWAL VS. M/S FIITJEE LTD.	IBC Under Sec 9	5/8/2026	1. Application and affidavit of service have been filed in one PDF, kindly file the application separately under application. Further, compliance of the order is missing in the affidavit.	chandanchandan5
131	5/8/2026	0710102036632025(No.of Docs 2)	0710102036632025/3	COMPANY PETITION IB (IBC)/309(ND)2025	KUMAR GAURAV VS. FIITJEE LIMITED.	IBC Under Sec 9	5/8/2026	1. Application and affidavit of service have been filed in one PDF, kindly file the application separately under Application. Further, compliance of the order is missing in the affidavit.	chandanchandan5
132	5/7/2026	0710102036662025(No.of Docs 2)	0710102036662025/3	COMPANY PETITION IB (IBC)/308(ND)2025	AJAI KUMAR TRIPATHI VS. M/S FIITJEE LTD.	IBC Under Sec 9	5/8/2026	1. Application and affidavit of service have been filed in one PDF, kindly file the application separately. Further, compliance of the order is missing in the affidavit.	chandanchandan5
133	4/8/2026	0710102052932025(No.of Docs 1)	0710102052932025/1	COMPANY PETITION (COMPANIES ACT)/105(ND)2025	SHIPRA AGGARWAL VS. PRAKHAR HABITAT PRIVATE LIMITED	Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4)	5/8/2026	1. As per the compliance order dated 23.03.2026 the Affidavit of service was to be filed within one week, kindly file application for condonation of delay.	neerajgupta

134	4/8/2026	0710102052932025(No.of Docs 1)	0710102052932025/1	COMPANY PETITION (COMPANIES ACT)/105(ND)2025	SHIPRA AGGARWAL VS. PRAKHAR HABITAT PRIVATE LIMITED	Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4)	5/8/2026	1. As per the compliance order dated 23.03.2026 the Affidavit of service was to be filed within one week, kindly file application for condonation of delay.	neerajgupta
135	4/8/2026	0710102052932025(No.of Docs 1)	0710102052932025/1	COMPANY PETITION (COMPANIES ACT)/105(ND)2025	SHIPRA AGGARWAL VS. PRAKHAR HABITAT PRIVATE LIMITED	Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4)	5/8/2026	1. As per the compliance order dated 23.03.2026 the Affidavit of service was to be filed within one week, kindly file application for condonation of delay.	neerajgupta
136	4/8/2026	0710102052932025(No.of Docs 1)	0710102052932025/1	COMPANY PETITION (COMPANIES ACT)/105(ND)2025	SHIPRA AGGARWAL VS. PRAKHAR HABITAT PRIVATE LIMITED	Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4)	5/8/2026	1. As per the compliance order dated 23.03.2026 the Affidavit of service was to be filed within one week, kindly file application for condonation of delay.	neerajgupta
137	5/6/2026	0710102059982025(No.of Docs 2)	0710102059982025/5	INTERLOCUTORY APPLICATION(IBC)(P LAN)/45(ND)2025	ANIL KUMAR MITTAL VSATUL AGNIHOTRI	Sec 30	5/8/2026	As per the compliance order dated 13.04.2026 the Affidavit was to be filed within one week, 2. Also attach the latest order	negimilan04
138	5/6/2026	0710102073022025(No.of Docs 2)	0710102073022025/3	INTERLOCUTORY APPLICATION (I.B.C)/4978(ND)2025	MR. DINKAR VENKATASUBRAMANIAN VS. HAVEUS AEROTECH INDIA PRIVATE LIMITED	Application under any other provisions-IBC,Sec 60(5)	5/8/2026	1. kindly attach the compliance order and latest order. 2. twenty five Rs. welfare ticket and three Rs. court fee missed on vakalatanama 3. Pagination missing in Bookmarking	yugam2107
139	9/9/2025	0710102079322025(No.of Docs 0)	0710102079322025/1	INTERVENTION PETITION (IBC)/62(PB)2025	OCL IRON & STEELS LIMITED VS. ANIL KOHLI LIQUIDATOR MOSER BAER INDIA LIMITED	Sec 60(5)	5/8/2026	1. compliance of order dated 06.01.2026 missed in pdf as mentioned in index. 2. Also attach latest order	
140	5/6/2026	0710102008282026(No.of Docs 1)	0710102008282026/4	COMPANY PETITION IB (IBC)/56(ND)2026	CHARM INVESTMENTS PRIVATE LIMITED VS. PAWAN GUPTA	Section 95(1)	5/8/2026	1. bookmarking and index mandatory. 2. kindly attach the compliance order and latest order. 3. one Rs court fee missed on vakalatanama	advshreyash
141	5/5/2026	0710102103772025(No.of Docs 2)	0710102103772025/1	INTERLOCUTORY APPLICATION (I.B.C)/5875(ND)2025	INDERJIT SINGH VS. H S OBEROI BUILDTECH PRIVATE LIMITED	Section 60(5)/Rule 11	5/8/2026	1. kindly attach the compliance order and latest order. 2. bookmarking with pagination mandatory	ketanmadan01
142	5/5/2026	0710102103772025(No.of Docs 2)	0710102103772025/1	INTERLOCUTORY APPLICATION (I.B.C)/5875(ND)2025	INDERJIT SINGH VS. H S OBEROI BUILDTECH PRIVATE LIMITED	Section 60(5)/Rule 11	5/8/2026	1. kindly attach the compliance order and latest order. 2. bookmarking with pagination mandatory	ketanmadan01
143	5/5/2026	0710102103772025(No.of Docs 2)	0710102103772025/1	INTERLOCUTORY APPLICATION (I.B.C)/5875(ND)2025	INDERJIT SINGH VS. H S OBEROI BUILDTECH PRIVATE LIMITED	Section 60(5)/Rule 11	5/8/2026	1. kindly attach the compliance order and latest order. 2. bookmarking with pagination mandatory	ketanmadan01
144	5/5/2026	0710102103772025(No.of Docs 2)	0710102103772025/1	INTERLOCUTORY APPLICATION (I.B.C)/5875(ND)2025	INDERJIT SINGH VS. H S OBEROI BUILDTECH PRIVATE LIMITED	Section 60(5)/Rule 11	5/8/2026	1. kindly attach the compliance order and latest order. 2. bookmarking with pagination mandatory	ketanmadan01
145	1/2/2026	0710102000142026(No.of Docs 0)	0710102000142026/4	INTERLOCUTORY APPLICATION (I.B.C)/199(ND)2026	SHEETAL PATHROR VS. RAKESH KUMAR GUPTA	Sections 60(5)/Regulation 13	5/8/2026	kindly attach the compliance order and latest order.	
146	5/6/2026	0710102003752026(No.of Docs 5)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/8/2026	1. incomplete bookmarking in Vol 1 along with pagination. 2. As per the compliance order dated 21.01.2026 the Reply was to be filed in one week, kindly file application for condonation of delay. 3. kindly upload the index along with volume part. 4. Kindly put true copy sign on the annexures	8826866516
147	5/6/2026	0710102003752026(No.of Docs 5)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/8/2026	1. incomplete bookmarking in Vol 1 along with pagination. 2. As per the compliance order dated 21.01.2026 the Reply was to be filed in one week, kindly file application for condonation of delay. 3. kindly upload the index along with volume part. 4. Kindly put true copy sign on the annexures	8826866516
148	5/6/2026	0710102003752026(No.of Docs 5)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/8/2026	1. incomplete bookmarking in Vol 1 along with pagination. 2. As per the compliance order dated 21.01.2026 the Reply was to be filed in one week, kindly file application for condonation of delay. 3. kindly upload the index along with volume part. 4. Kindly put true copy sign on the annexures	8826866516
149	5/6/2026	0710102003752026(No.of Docs 5)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/8/2026	1. incomplete bookmarking in Vol 1 along with pagination. 2. As per the compliance order dated 21.01.2026 the Reply was to be filed in one week, kindly file application for condonation of delay. 3. kindly upload the index along with volume part. 4. Kindly put true copy sign on the annexures	8826866516
150	5/6/2026	0710102003752026(No.of Docs 5)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/8/2026	1. incomplete bookmarking in Vol 1 along with pagination. 2. As per the compliance order dated 21.01.2026 the Reply was to be filed in one week, kindly file application for condonation of delay. 3. kindly upload the index along with volume part. 4. Kindly put true copy sign on the annexures	8826866516
151	5/6/2026	0710102003752026(No.of Docs 5)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/8/2026	1. incomplete bookmarking in Vol 1 along with pagination. 2. As per the compliance order dated 21.01.2026 the Reply was to be filed in one week, kindly file application for condonation of delay. 3. kindly upload the index along with volume part. 4. Kindly put true copy sign on the annexures	8826866516
152	5/6/2026	0710102003752026(No.of Docs 5)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/8/2026	1. incomplete bookmarking in Vol 1 along with pagination. 2. As per the compliance order dated 21.01.2026 the Reply was to be filed in one week, kindly file application for condonation of delay. 3. kindly upload the index along with volume part. 4. Kindly put true copy sign on the annexures	8826866516

153	5/6/2026	0710102003752026(No.of Docs 5)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/8/2026	1. incomplete bookmarking in Vol 1 along with pagination. 2. As per the compliance order dated 21.01.2026 the Reply was to be filed in one week, kindly file application for condonation of delay. 3. Kindly upload the index along with volume part. 4. Kindly put true copy sign on the annexures	8826866516
154	5/6/2026	0710102003752026(No.of Docs 5)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/8/2026	1. incomplete bookmarking in Vol 1 along with pagination. 2. As per the compliance order dated 21.01.2026 the Reply was to be filed in one week, kindly file application for condonation of delay. 3. Kindly upload the index along with volume part. 4. Kindly put true copy sign on the annexures	8826866516
155	5/6/2026	0710102007642026(No.of Docs 1)	0710102007642026/4	COMPANY PETITION IB (IBC)/55(ND)2026	CHARM INVESTMENTS PRIVATE LIMITED VS. KAMAL KUMAR GUPTA	Section 95(1)	5/8/2026	1. bookmarking and index mandatory. 2. one Rs court fee missed on vakaltanama 3. kindly attach the compliance order or latest order.	advshreyash
156	5/6/2026	0710102009832026(No.of Docs 2)	0710102009832026/2	COMPANY APPLICATION(COMPANIES ACT)/30(ND)2026	LEGEND HIGHLANDS PRIVATE LIMITED VS. VVA DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT	5/8/2026	1. kindly attach the compliance order and latest order. 2. copy of vakaltanama is missed in PDF. 3. If vakaltanama is on record kindly mention the same in Index	aaryan@sastralegal
157	2/11/2026	0710102012322026(No.of Docs 0)	0710102012322026/1	INTERLOCUTORY APPLICATION (I.B.C)/768(PB)2026	ASSOCIATION OF APARTMENTS OWNERS KOSMOS A APARTMENTS (AAO KOSMOS-A) VS. SURAKSHA REALITY LIMITED	Sec 60(5)	5/8/2026	1. kindly attach the compliance order and latest order.	
158	5/5/2026	0710102017112026(No.of Docs 2)	0710102017112026/3	COMPANY PETITION IB (IBC)/121(ND)2026	ALPHION INDIA PRIVATE LIMITED VS. PRESTO INFO SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	5/8/2026	1.compliance order missed in pdf 2.need every pages sign in annexure with True Copy. 3. Further as per records it is seen that the reply was to be filed within one week of the Compliance order.	NeerajKhapra
159	5/6/2026	0710102012872026(No.of Docs 1)	0710102012872026/2	COMPANY PETITION (COMPANIES ACT)/36(ND)2026	MRS. ARCHANA AGARWAL VS. SGC ENTERPRISES PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4)	5/8/2026	1. kindly paste the 25 Rs. Welfare ticket and 3 Rs. Court fee paste on blank space of vakaltanama 2. kindly attach the compliance order and latest order.	panwarassociates
160	5/7/2026	0710102019752026(No.of Docs 1)	0710102019752026/3	INTERLOCUTORY APPLICATION (I.B.C)/1279(ND)2026	SURENDRA KUMAR GUPTA VS. GAYATRI INFRA PLANNER PRIVATE LIMITED	Sections 60(5)/Regulation 13	5/8/2026	1. As per the compliance order, the present affidavit was required to be filed within a week.	anupamchaudhary
161	5/6/2026	0710102018272026(No.of Docs 2)	0710102018272026/2	TRANSFER APPLICATION (IBC)/15(ND)2026	VIJETA PROJECTS & INFRASTRUCTURES LIMITED VS. SREI EQUIPMENT FINANCE LIMITED	Rule16(d),NCLT Rules,2016 IBC	5/8/2026	As per the compliance order dated 17.04.2026 the written submission was to be filed in one week.	geetika Sharma1806
162	5/7/2026	0710102025932026(No.of Docs 1)	0710102025932026/1	COMPANY PETITION IB (IBC)/182(ND)2026	PG INFRACON PRIVATE LIMITED VS. SKOOTR GLOBAL PRIVATE LIMITED	IBC Under Sec 9	5/8/2026	As per the compliance order dated 20.04.2026 the Affidavit of service was to be filed within one week, 2. Page no 8 is uploaded upside down	hammurabi.solomon
163	5/6/2026	0710102030682026(No.of Docs 2)	0710102030682026/1	INTERLOCUTORY APPLICATION (I.B.C)/1759(ND)2026	VIJAY KUMAR VS. SUNIL KUMAR AGGARWAL RP	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	5/8/2026	1. kindly attach the compliance order and latest order.	kunal.godhwani
164	5/7/2026	0710102008122026(No.of Docs 1)	0710102008122026/5	COMPANY PETITION IB (IBC)/43(ND)2026	TAANZ FASHIONS (INDIA) PRIVATE LIMITED	IBC Under Sec 10	5/8/2026	bookmarking and index mandatory. 2. kindly attach the compliance order 3. one rs court fee missed on vakaltanama	RavinderKumarYadav
165	5/7/2026	0710102008122026(No.of Docs 1)	0710102008122026/4	COMPANY PETITION IB (IBC)/43(ND)2026	TAANZ FASHIONS (INDIA) PRIVATE LIMITED	IBC Under Sec 10	5/8/2026	1. bookmarking and index mandatory. 2. kindly attach the compliance order 3. Rs 1 Court Fees missing on Vakaltanama	RavinderKumarYadav
166	5/7/2026	0710102412082017(No.of Docs 1)	0710102412082017/18	COMPANY PETITION IB (IBC)/597(PB)2017	ORIENTAL BANK OF COMMERCE VS SONEAR INDUSTRIES LIMITED	IBC under Sec 7	5/8/2026	1. kindly attach the latest order with the Compliance order	nirajchamyal
167	5/6/2026	0710102113282025(No.of Docs 2)	0710102113282025/4	INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN	Section 19(2) / Regulation 30	5/7/2026	1. As per the compliance order dated 08.01.2026 the Reply was to be filed in one week, kindly file application for condonation of delay 2. copy of vakaltanama is missing in reply. If the vakaltanama is on record kindly mention the same in the Index	8826866516
168	5/5/2026	0710102076012023(No.of Docs 2)	0710102076012023/10	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)2023	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	5/7/2026	Kindly attach Compliance Order and latest order if any.	abhi4064
169	5/7/2026	0710102021622024(No.of Docs 1)	0710102021622024/3	INTERLOCUTORY APPLICATION (I.B.C)/1400(ND)2024	DEEPIKA BHUGRA PRASAD	Application under any other provisions- IBC	5/7/2026	1.index missing and bookmarking mandatory.	RahulG1003
170	5/5/2026	0710102061632024(No.of Docs 2)	0710102061632024/3	CONTEMPT PETITION(COMPANIES ACT)/25(PB)2024	SATISH TUTEJA VS. DEBASHISH NANDA RESOLUTION PROFESSIONAL OF MAINI CONSTRUCTION EQUIPMENT PRIVATE LIMITED	Sec 425	5/7/2026	1.compliance order missed in pdf 2.pagination missed in bookmarking 3.court fee 1rs missed on vakaltanama	archerjurists
171	5/5/2026	0710102028562025(No.of Docs 3)	0710102028562025/1	COMPANY APPEAL(COMPANIES ACT)/77(ND)2025	TOSSLER CONSTRUCTION PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	5/7/2026	1.as per the compliance order the the applicant was directed to take steps within 3 days to file affidavit and file proof of service.	indiacorplaw
172	5/7/2026	0710102029442022(No.of Docs 2)	0710102029442022/19	COMPANY PETITION IB (IBC)/304(ND)2022	GENESIS COMTRADE PRIVATE LIMITED VS. OPULENT INFRADEVELOPERS PRIVATE LIMITED	IBC under Sec 7	5/7/2026	Incomplete File. Kindly attach the Compliance order, bookmarking, pagination..	kguptaLLB

173	5/5/2026	0710102064252025(No.of Docs 2)	0710102064252025/3	CONTEMPT PETITION (IBC)/31(ND)2025	IPE MIS. DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH - MR. JALESH KUMAR GROVER VS. TUSHAR GOEL DIRECTOR (POWERS SUSPENDED) MIS SHREE VARDHMAN INFRAHEIGHTS PVT. LTD	Rule 11 of NCLT, 2016	5/7/2026	1.compliance order missed in pdf	Abhirup Dasgupta
174	5/5/2026	0710102023812025(No.of Docs 1)	0710102023812025/7	COMPANY PETITION IB (IBC)/258(ND)2025	QUANTUM INTERNATIONAL PVT. LTD. VS. AMISHI CONSUMER TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	5/7/2026	1.bookmarking with pagination mandatory 2.page no 3 is blank Kindly remove blank page 3. Kindly attach Compliance order.	Legal@lexservices
175	5/6/2026	0710102113282025(No.of Docs 2)	0710102113282025/4	INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN	Section 19(2) / Regulation 30	5/7/2026	1. As per the compliance order dated 08.01.2026 the Reply was to be filed in one week, kindly file application for condonation of delay 2. copy of vakaltanama is missing in reply. If the vakalatnama is on record kindly mention the same in the Index	8826866516
176	5/5/2026	0710102067732025(No.of Docs 1)	0710102067732025/1	COMPANY APPEAL (COMPANIES ACT)/117(ND)2025	MAHATMA PRASAD BHARTARI VS. REGISTRAR OF COMPANIES	Sec 252 (3)	5/7/2026	Kindly attach Compliance order and latest order if any	videhvaish
177	5/5/2026	0710102074302022(No.of Docs 2)	0710102074302022/12	COMPANY PETITION IB (IBC)/734(PB)2022	PUNJAB NATIONAL BANK VS. PELICAN GRAND HOTELS PRIVATE LIMITED	IBC under Sec 7	5/7/2026	1.as per the compliance order the reply was to be filed with in ten days.	akshay91srivastava
178	5/5/2026	0710102020932026(No.of Docs 1)	0710102020932026/1	INTERLOCUTORY APPLICATION (I.B.C)/1348(ND)2026	DEEPAK MITTAL VSPREMJIT SINGH CHADHA	Section 121(1)	5/7/2026	1.as per the compliance order the affidavit was to be filed with in one week	rrinsolvency
179	5/5/2026	0710102023002026(No.of Docs 1)	0710102023002026/1	COMPANY PETITION IB (IBC)/160(ND)2026	KATARIYA INFRA PROJECT PRIVATE LIMITED VS. APOLLO GREEN ENERGY LIMITED	IBC Under Sec 9	5/7/2026	1.as per the compliance order the affidavit was to be filed with in one week	anuranand2609
180	4/11/2026	0710102027272026(No.of Docs 0)	0710102027272026/1	INTERLOCUTORY APPLICATION (I.B.C)/1580(ND)2026	OSRIK RESOLUTION PRIVATE LIMITED VS. NARENDER KUMAR SHARMA	Section 60(5)/Rule 11	5/7/2026	Kindly attach the Compliance order and latest order if any	
181	5/6/2026	0710102113282025(No.of Docs 2)	0710102113282025/4	INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN	Section 19(2) / Regulation 30	5/7/2026	1. As per the compliance order dated 08.01.2026 the Reply was to be filed in one week, kindly file application for condonation of delay 2. copy of vakaltanama is missing in reply. If the vakalatnama is on record kindly mention the same in the Index	8826866516
182	5/6/2026	0710102113282025(No.of Docs 2)	0710102113282025/4	INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN	Section 19(2) / Regulation 30	5/7/2026	1. As per the compliance order dated 08.01.2026 the Reply was to be filed in one week, kindly file application for condonation of delay 2. copy of vakaltanama is missing in reply. If the vakalatnama is on record kindly mention the same in the Index	8826866516
183	5/1/2026	0710102112412025(No.of Docs 2)	0710102112412025/2	INTERLOCUTORY APPLICATION (I.B.C)/61(PB)2026	PUSHPINDER KUMAR LIQUIDATOR FOR M/S NEXTRA TELECOMMUNICATIONS PRIVATE LIMITED VS. MR. RAJESH BANSAL	19(2)	5/6/2026	**Objections:** 1. As per the compliance order dated 23.03.2026, the affidavit was to be filed within one week; however, the same has not been filed. Kindly file an application for condonation of delay.	rachitmit
184	5/5/2026	0710102109972025(No.of Docs 2)	0710102109972025/3	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/95(ND)2025	MAGNUM RESOURCES PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/6/2026	**Objections:** 1. As per the compliance order, the report was to be filed within two weeks; however, the same has not been filed.	rajeev1124
185	5/4/2026	0710102019702026(No.of Docs 2)	0710102019702026/1	COMPANY PETITION IB (IBC)/120(ND)2026	UNISON I3X PRIVATE LIMITED VS. S.JSC UNISON PRIVATE LIMITED	IBC under Sec 7	5/6/2026	**Objections:** 1. The uploaded PDF is empty; only blank white A4 pages are visible. Kindly upload the correct and complete PDF.	toshashank
186	5/1/2026	0710102112412025(No.of Docs 2)	0710102112412025/2	INTERLOCUTORY APPLICATION (I.B.C)/61(PB)2026	PUSHPINDER KUMAR LIQUIDATOR FOR M/S NEXTRA TELECOMMUNICATIONS PRIVATE LIMITED VS. MR. RAJESH BANSAL	19(2)	5/6/2026	**Objections:** 1. As per the compliance order dated 23.03.2026, the affidavit was to be filed within one week; however, the same has not been filed. Kindly file an application for condonation of delay.	rachitmit
187	5/1/2026	0710102112412025(No.of Docs 2)	0710102112412025/2	INTERLOCUTORY APPLICATION (I.B.C)/61(PB)2026	PUSHPINDER KUMAR LIQUIDATOR FOR M/S NEXTRA TELECOMMUNICATIONS PRIVATE LIMITED VS. MR. RAJESH BANSAL	19(2)	5/6/2026	**Objections:** 1. As per the compliance order dated 23.03.2026, the affidavit was to be filed within one week; however, the same has not been filed. Kindly file an application for condonation of delay.	rachitmit
188	5/5/2026	0710102036592026(No.of Docs 0)	0710102036592026/1	INTERLOCUTORY APPLICATION (I.B.C)/1996(ND)2026	PRUDENT ARC LIMITED VS. PRASAR METAL ENGINEERING PRIVATE LIMITED	Sec 60(5)	5/6/2026	The compliance order is missing from the PDF.	
189	5/1/2026	0710102112412025(No.of Docs 2)	0710102112412025/2	INTERLOCUTORY APPLICATION (I.B.C)/61(PB)2026	PUSHPINDER KUMAR LIQUIDATOR FOR M/S NEXTRA TELECOMMUNICATIONS PRIVATE LIMITED VS. MR. RAJESH BANSAL	19(2)	5/6/2026	**Objections:** 1. As per the compliance order dated 23.03.2026, the affidavit was to be filed within one week; however, the same has not been filed. Kindly file an application for condonation of delay.	rachitmit

190	5/4/2026	0710102020912023(No.of Docs 2)	0710102020912023/5	INTERLOCUTORY APPLICATION (I.B.C)/1436(ND)2023	KAPIL DEV TANEJA	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	5/6/2026	**Objections:** 1. The compliance order is missing in the PDF.	prashantmehta
191	5/4/2026	0710102022952026(No.of Docs 1)	0710102022952026/1	TRANSFER APPLICATION (IBC)/16(ND)2026	INDIA INFRASTRUCTURE FINANCE COMPANY LIMITED VS. ARYAVRAT PROJECTS AND DEVELOPERS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	5/6/2026	1. As per the compliance order dated 10.04.2026 the affidavit was to be filed in one week, kindly file application for condonation of delay	sharad.tyagi@fjls.in
192	5/4/2026	0710102006172022(No.of Docs 3)	0710102006172022/9	INTERLOCUTORY APPLICATION (I.B.C)/563(PB)2022	M/S. VALLABH STEEL WEST PVT. LTD. VS. VALLABH STEELS LIMITED	Sec 43(1) r/w Sec 44 (1)	5/6/2026	**No. of Objections:** 1. The compliance order has not been uploaded in the PDF	CSGAURAVJOSHI
193	5/5/2026	0710102023812025(No.of Docs 2)	0710102023812025/6	COMPANY PETITION IB (IBC)/258(ND)2025	QUANTUM INTERNATIONAL PVT. LTD. VS. AMISHI CONSUMER TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	5/6/2026	**Objections:** 1. The compliance order is missing in the PDF.	anuj.aggarwal
194	5/5/2026	0710102085192025(No.of Docs 2)	0710102085192025/1	INTERLOCUTORY APPLICATION (I.B.C)/4908(ND)2025	GULSHAN SETHI VS. SHAILENDRA SINGH RP	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	5/6/2026	**Objections:** 1. Kindly attach the compliance order and the latest order,	abhi4064
195	10/24/2025	0710102093422025(No.of Docs 0)	0710102093422025/6	COMPANY PETITION IB (IBC)/616(ND)2025	GLOBAL SURVEYORS VS. WAPCOS LIMITED	IBC Under Sec 9	5/6/2026	**Objections:** 1. Double pagination appears in the PDF; kindly remove the duplicate pagination. 2. Kindly attach the compliance order and the latest order, if any, in the PDF.	
196	5/4/2026	0710102008122026(No.of Docs 2)	0710102008122026/3	COMPANY PETITION IB (IBC)/43(ND)2026	TAANZ FASHIONS (INDIA) PRIVATE LIMITED	IBC Under Sec 10	5/6/2026	Objections: Compliance order is missing in the PDF. Affidavit is missing in the PDF. Welfare ticket of ₹25 is not affixed on the vakalatnama.	advswetraj
197	5/4/2026	0710102038942025(No.of Docs 2)	0710102038942025/5	COMPANY PETITION IB (IBC)/353(ND)2025	STATE BANK OF INDIA VS. PASUPATI FABRICS LIMITED	IBC under Sec 7	5/6/2026	**Objections:** 1. The compliance order is missing in the PDF. 2. Bookmarking is mandatory and has not been provided in the PDF.	Kush31318
198	5/4/2026	0710102001172026(No.of Docs 2)	0710102001172026/3	COMPANY PETITION IB (IBC)/60(ND)2026	INTERACTIVE COMMUNICATION SERVICES (INDIA) PRIVATE LIMITED VS. LANDMARK APARTMENTS PRIVATE LIMITED	IBC Under Sec 9	5/6/2026	As per the Compliance order the notice was to be served within one week	bajpaiankita86
199	2/12/2026	0710102012652026(No.of Docs 0)	0710102012652026/3	INTERLOCUTORY APPLICATION (I.B.C)/787(PB)2026	M/S DECO VINYL PRIVATE LIMITED VS. MONITORING COMMITTEE/ MONITORING AGENT OF M/S VEEKAY POLYCOATS LTD	Sec 60(5)	5/6/2026	Objections: Compliance order is missing in the PDF. Each page of the annexure must be signed and marked as "True Copy"	
200	5/4/2026	0710102007892026(No.of Docs 1)	0710102007892026/6	COMPANY PETITION (COMPANIES ACT)/34(PB)2026	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. INDUSTRIAL FINANCE CORPORATION OF INDIA ( IFCI) & OTHERS	Sec. 222(1),Sec. 242(4),Sec 221,Sec 224 (5),Sec 241 (2),Section 246,Section 339	5/6/2026	Bookmarking is mandatory and has not been provided in the PDF. The index is missing from the PDF.	Reema Mishra
201	5/4/2026	0710102007892026(No.of Docs 1)	0710102007892026/5	COMPANY PETITION (COMPANIES ACT)/34(PB)2026	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. INDUSTRIAL FINANCE CORPORATION OF INDIA ( IFCI) & OTHERS	Sec. 222(1),Sec. 242(4),Sec 221,Sec 224 (5),Sec 241 (2),Section 246,Section 339	5/6/2026	Bookmarking is mandatory and has not been provided in the PDF. The index is missing from the PDF.	Reema Mishra
202	5/4/2026	0710102007892026(No.of Docs 1)	0710102007892026/4	COMPANY PETITION (COMPANIES ACT)/34(PB)2026	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. INDUSTRIAL FINANCE CORPORATION OF INDIA ( IFCI) & OTHERS	Sec. 222(1),Sec. 242(4),Sec 221,Sec 224 (5),Sec 241 (2),Section 246,Section 339	5/6/2026	Bookmarking is mandatory and has not been provided in the PDF. The index is missing from the PDF.	Reema Mishra
203	5/5/2026	0710102080922025(No.of Docs 2)	0710102080922025/1	INTERLOCUTORY APPLICATION (I.B.C)/5382(ND)2025	BPC CONSULTANT INDIA PRIVATE LIMITED VS. RAJNESH KUMAR AGGARWAL	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	5/6/2026	kindly attach the compliance order and latest order.	abhi4064
204	2/23/2026	0710102015182026(No.of Docs 0)	0710102015182026/1	INTERLOCUTORY APPLICATION (I.B.C)/882(ND)2026	P.P. JEWELLERS PRIVATE LIMITED & ANR VS. M/S CHARM INVESTMENTS PRIVATE LIMITED & ANR	Application under any other provisions- IBC	5/6/2026	Objections: The same PDF has been uploaded twice; kindly remove the duplicate copy. The compliance order is missing from the PDF.	
205	5/5/2026	0710102088732025(No.of Docs 2)	0710102088732025/3	INTERLOCUTORY APPLICATION (I.B.C)/5068(ND)2025	MR RAKESH KUMAR JAIN VS. NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	5/6/2026	**Objections:** 1. As per the compliance order, the reply was required to be filed within two weeks; however, the same has not been filed. Kindly attach the latest order in PDF, if any.	vishalhirawat
206	8/4/2025	0710102068432025(No.of Docs 0)	0710102068432025/11	COMPANY PETITION (COMPANIES ACT)/127(ND)2025	MR. HEMANT KUMAR AGARWAL VS. SATISH MITTAL	Sec. 241(1),Sec. 242(4)	5/6/2026	**Objections:** 1. The compliance order is missing in the PDF.	

207	2/27/2026	0710102016532026(No.of Docs 0)	0710102016532026/1	COMPANY PETITION IB (IBC)/110(PB)2026	MRS. REENA MITTAL THROUGH RESOLUTION PROFESSIONAL MR. VARUN GOEL VS. NA	Section 94(1)	5/6/2026	**Objections:** 1. The compliance order is missing in the PDF. 2. All pages of the PDF must be duly signed.	
208	5/5/2026	0710102080302025(No.of Docs 2)	0710102080302025/4	COMPANY PETITION IB (IBC)/507(ND)2025	MODERE INDIA PRIVATE LIMITED	IBC Under Sec 10	5/6/2026	1. As per the compliance order dated 18.03.2026 the affidavit was to be filed in Two week, kindly file application for condonation of delay. 2. Some single line shown on an every page of affidavit kindly upload the clear pages.	apoorv@cjalaw.in
209	5/4/2026	0710102099182024(No.of Docs 3)	0710102099182024/8	COMPANY PETITION IB (IBC)/824(ND)2024	GLOBAL RESOURCES INC. (HK) LIMITED THROUGH ITS DIRECTOR MR. SANJAY MIDHA VS. CAMPARI EXPORTS PRIVATE LIMITED	IBC Under Sec 9	5/5/2026	1. As per the compliance order dated 08.04.2026 the Written submission was to be filed in ten days, kindly file application for condonation of delay	nsbagga
210	5/4/2026	0710102024602026(No.of Docs 1)	0710102024602026/1	INTERLOCUTORY APPLICATION (I.B.C)/1466(ND)2026	RAJIV MALIK VS. SHRI SANJAY AGARWAL	Application under any other provisions- IBC	5/5/2026	1. counsel sign and details are missed on index. 2. Remove double pagination in PDF. 3. kindly attach the compliance order and latest order.	rmalik2301
211	5/4/2026	0710102101272025(No.of Docs 2)	0710102101272025/1	COMPANY PETITION IB (IBC)/637(ND)2025	ADITYA BIRLA CAPITAL LIMITED VS. ASHISH TAYAL	Section 95(1)	5/5/2026	1. bookmarking mandatory. 2. kindly attach the compliance order or latest order.	Puneet Singh Bindra
212	5/4/2026	0710102024392026(No.of Docs 1)	0710102024392026/1	INTERLOCUTORY APPLICATION(IBC)(DI S.)9(ND)2026	SUNIL KUMAR GUPTA LIQUIDATOR GREENWORLD INTERNATIONAL PVT. LTD VSNARENDRA KUMAR SHARMA	Sec 54(1)	5/5/2026	1. bookmarking mandatory. 2. numbering missed on index. 3. counsel sign missed on index 4. notary missed and date and sign missed on Affidavit 5. As per the compliance order dated 08.04.2026 the affidavit was to be filed in one week, kindly file application for condonation of delay	kislayamishra
213	5/4/2026	0710102072412024(No.of Docs 2)	0710102072412024/5	INTERLOCUTORY APPLICATION (I.B.C)/4455(PB)2024	AJR INFRA AND TOLLING LTD. VS. CORPORATION BANK	Application under any other provisions- IBC	5/5/2026	1. kindly attach the compliance order and latest order if any 2. remove double pagination. 3. page 54 not readable kindly upload clear page	albalaw
214	5/4/2026	0710102101242025(No.of Docs 2)	0710102101242025/1	COMPANY PETITION IB (IBC)/636(ND)2025	ADITYA BIRLA CAPITAL LIMITED VS. PRADEEP TAYAL	Section 95(1)	5/5/2026	1. bookmarking with pagination mandatory. 2. kindly attach the compliance order or latest order.	Puneet Singh Bindra
215	5/4/2026	0710102101252025(No.of Docs 2)	0710102101252025/2	COMPANY PETITION IB (IBC)/638(ND)2025	ADITYA BIRLA CAPITAL LIMITED VS. ANKUR TAYAL	Section 95(1)	5/5/2026	1. bookmarking mandatory. 2. kindly attach the compliance order or latest order.	Puneet Singh Bindra
216	5/4/2026	0710102108942024(No.of Docs 2)	0710102108942024/8	INTERLOCUTORY APPLICATION (I.B.C)/43(PB)2025	MR. RAJESH GUPTA RP OF M/S PACER SECURE SERVICES PRIVATE LIMITED VS. MR. VINAY KUMAR CHAUBEY	Sec. 45 (1)	5/5/2026	kindly attach the compliance order and latest order.	mohaksharma
217	5/2/2026	0710102066672025(No.of Docs 2)	0710102066672025/5	COMPANY PETITION IB (IBC)/473(ND)2025	MU VENTURES INDIA PRIVATE LIMITED	IBC Section 59	5/5/2026	1. bookmarking and index mandatory. 2. kindly attach the compliance order and latest order.	intelia
218	5/4/2026	0710102072412024(No.of Docs 2)	0710102072412024/6	INTERLOCUTORY APPLICATION (I.B.C)/4455(PB)2024	AJR INFRA AND TOLLING LTD. VS. CORPORATION BANK	Application under any other provisions- IBC	5/5/2026	Kindly upload clear copy of page 54, 58, 68. 2. Kindly attach Compliance Order	albalaw
219	9/20/2025	0710102082982025(No.of Docs 0)	0710102082982025/4	COMPANY PETITION IB (IBC)/526(ND)2025	KHATEMA FIBRES LIMITED VS. EAST WEST PRODUCTS LIMITED	IBC Under Sec 9	5/5/2026	kindly attach the compliance order	
220	1/19/2024	0710102083952023(No.of Docs 0)	0710102083952023/7	COMPANY PETITION (COMPANIES ACT)/20(PB)2024	VINOD KUMAR GUPTA VS. ANANT COLD STORAGE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	5/5/2026	1.Kindly remove double pagination in all pdf 2.the said pages are blank 166,169,180,783,789,1711, 3.this pages are wrong adjust no of 192,230,244,260,308,780,1628,1644,1660,1760, 1798,1917,2038,2062,2087,2259,2275,2291,2307,2324,2340,2354,2368, 4.this pages are not clear no of 101 to 122. 183 to 208. 281 to 293. 770,774,771, 1553 to 1665. 1676 to 1682. 1712 to 1836. 1838 to 1847. 2253 to 2344. 5.Kindly upload proper copy of pages 774,775. 6.kindly attach the latest compliance order in pdf	
221	5/4/2026	0710102108942024(No.of Docs 2)	0710102108942024/9	INTERLOCUTORY APPLICATION (I.B.C)/43(PB)2025	MR. RAJESH GUPTA RP OF M/S PACER SECURE SERVICES PRIVATE LIMITED VS. MR. VINAY KUMAR CHAUBEY	Sec. 45 (1)	5/5/2026	kindly attach the compliance order and latest order.	mohaksharma
222	3/27/2026	0710102023322026(No.of Docs 0)	0710102023322026/6	TRANSFER APPLICATION/9(ND)2 026	YASH BHUPESH GUPTA VS. M/S WOW SOLUTIONS AND SYSTEMS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	5/4/2026	Number of Objections: 4 Bookmarking is mandatory but not done. Compliance order is missing in the PDF. Affidavit is missing in the PDF. Vakalatnama is missing in the PDF.	
223	3/27/2026	0710102023322026(No.of Docs 0)	0710102023322026/7	TRANSFER APPLICATION/9(ND)2 026	YASH BHUPESH GUPTA VS. M/S WOW SOLUTIONS AND SYSTEMS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	5/4/2026	Number of Objections: 4 Bookmarking is mandatory but not done. Compliance order is missing in the PDF. Affidavit is missing in the PDF. Vakalatnama is missing in the PDF.	

224	5/1/2026	0710102053502025(No.of Docs 2)	0710102053502025/2	INTERLOCUTORY APPLICATION (I.B.C)/3134(PB)2025	M/S NERMADA ENTERPRISES VS. IBD UNIVERSAL PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	Sec 60(5)	5/4/2026	As per the compliance order, the short written notes were required to be filed within one week.	abhi4064
225	5/1/2026	0710102056332025(No.of Docs 2)	0710102056332025/2	CONTEMPT PETITION(COMPANIES ACT)/9(ND)2025	M/S NEELKANTH TUBES PVT. LTD. VS. MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.	Sec 425	5/4/2026	No. of Objections: 3 The compliance order has not been attached in the PDF. The affidavit stamp is missing. The ₹1 court fee stamp is missing on the Vakalatnama.	archerjurists
226	3/27/2026	0710102023322026(No.of Docs 0)	0710102023322026/8	TRANSFER APPLICATION/9(ND)2026	YASH BHUPESH GUPTA VS. M/S WOW SOLUTIONS AND SYSTEMS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	5/4/2026	Number of Objections: 4 Bookmarking is mandatory but not done. Compliance order is missing in the PDF. Affidavit is missing in the PDF. Vakalatnama is missing in the PDF.	
227	4/30/2026	0710102059982025(No.of Docs 1)	0710102059982025/4	INTERLOCUTORY APPLICATION(IBC)(PLAN)/45(ND)2025	ANIL KUMAR MITTAL VSATUL AGNIHOTRI	Sec 30	5/4/2026	Pages 44, 45, 68, and 69 are illegible. Clear and legible copies of the said pages are required to be uploaded in the PDF. Pages 56 and 59 are in Hindi; an English translation of the same is required. The compliance order dated 13.04.2026, though reflected in the index, has not been annexed to the record.	STAr
228	4/30/2026	0710102059982025(No.of Docs 1)	0710102059982025/3	INTERLOCUTORY APPLICATION(IBC)(PLAN)/45(ND)2025	ANIL KUMAR MITTAL VSATUL AGNIHOTRI	Sec 30	5/4/2026	No. of Objections: 3 Pages 44, 45, 68, and 69 are not readable. Kindly upload clear/scanned copies of these pages in the PDF. Kindly translate pages 56 and 59 from Hindi to English. The compliance order dated 13.04.2026, as mentioned in the index, has not been attached. More formal/legal tone:	STAr
229	4/30/2026	0710102040602023(No.of Docs 3)	0710102040602023/16	COMPANY PETITION IB (IBC)/264(PB)2023	GO AIRLINES (INDIA) LIMITED	IBC Under Sec 10	5/4/2026	No. of Objections: Incomplete bookmarking. Counsel's signature is missing on the index. Index is missing in Volume 2. Incorrect pagination in all PDFs. Kindly attach the compliance order or the latest order. True copy declaration and signatures are missing on all annexures.	yugam2107
230	4/30/2026	0710102040602023(No.of Docs 2)	0710102040602023/17	COMPANY PETITION IB (IBC)/264(PB)2023	GO AIRLINES (INDIA) LIMITED	IBC Under Sec 10	5/4/2026	No. of Objections: Counsel's signature and date are missing on the index. Pagination is missing in the bookmarking. Bookmarking is incomplete. Kindly attach the compliance order or the latest order.	yugam2107
231	3/27/2026	0710102023322026(No.of Docs 0)	0710102023322026/9	TRANSFER APPLICATION/9(ND)2026	YASH BHUPESH GUPTA VS. M/S WOW SOLUTIONS AND SYSTEMS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	5/4/2026	Number of Objections: 4 Bookmarking is mandatory but not done. Compliance order is missing in the PDF. Affidavit is missing in the PDF. Vakalatnama is missing in the PDF.	
232	3/27/2026	0710102023322026(No.of Docs 0)	0710102023322026/1	TRANSFER APPLICATION/9(ND)2026	YASH BHUPESH GUPTA VS. M/S WOW SOLUTIONS AND SYSTEMS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	5/4/2026	Number of Objections: 4 Bookmarking is mandatory but not done. Compliance order is missing in the PDF. Affidavit is missing in the PDF. Vakalatnama is missing in the PDF.	
233	4/30/2026	0710102083002025(No.of Docs 2)	0710102083002025/7	COMPANY PETITION IB (IBC)/547(ND)2025	NAXNOVA TECHNOLOGIES PRIVATE LIMITED VS. HERO MOTOCORP LIMITED	IBC Under Sec 9	5/4/2026	Kindly attach the compliance order in PDF format.	sonalijain
234	4/30/2026	0710102085212025(No.of Docs 2)	0710102085212025/2	INTERLOCUTORY APPLICATION (I.B.C)/4873(ND)2025	AMPLE DIGITAL PRIVATE LIMITED VS. MR. DINKAR TIRUVANNADAPURAM VENKATASUBRAMANIAN LIQUIDATOR OF GO AIRLINES (INDIA) LIMITED	Sec 60(5)	5/4/2026	1The compliance order or the latest order has not been annexed and is required to be filed in the PDF.	yugam2107
235	5/1/2026	0710102086382025(No.of Docs 2)	0710102086382025/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2025	GROWFAST ADVISORY SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/4/2026	No. of Objections: As per the compliance order, the reply was required to be filed within one week. The same PDF has been uploaded twice. Kindly remove the duplicate file.	videhvaish
236	5/1/2026	0710102094632024(No.of Docs 2)	0710102094632024/5	INTERLOCUTORY APPLICATION (I.B.C)/5638(PB)2024	SH. NARMADA ENTERPRISES VS. IBD UNIVERSAL PRIVATE LIMITED	Sec 60(5)	5/4/2026	No. of Objections: As per the compliance order, the short written notes were required to be filed within one week.	abhi4064
237	4/30/2026	0710102091892025(No.of Docs 3)	0710102091892025/2	COMPANY PETITION IB (IBC)/578(ND)2025	W2E ENGINEERING PRIVATE LIMITED VS. VINTAGE STUDIO PRIVATE LIMITED	IBC under Sec 7	5/4/2026	No. of Objections: Master index is mandatory and has not been provided. Index 2 is a wrong file. Kindly file the correct document in an application. Translation of page 75 from Hindi to English is required to be uploaded. Kindly attach the compliance order or the latest order. Counsel's signature is missing on Index 2.	Advarjunkhera
238	5/1/2026	0710102096852025(No.of Docs 3)	0710102096852025/5	INTERLOCUTORY APPLICATION (I.B.C)/5435(ND)2025	ABHJEET PRAKASH VS. MADAN MOHAN DHUPAR	Sec 60(5)	5/4/2026	No. of Objections: As per the compliance order, the reply was required to be filed within two weeks. Kindly comply accordingly	nishi.eap
239	4/30/2026	0710102098242025(No.of Docs 2)	0710102098242025/3	COMPANY PETITION IB (IBC)/606(ND)2025	NUPUR RECYCLERS LIMITED VS. UNIVERSAL METALLICS PRIVATE LIMITED	IBC Under Sec 9	5/4/2026	The compliance order or the latest order has not been annexed and is required to be filed in the PDF.	Vishwa.kandwal
240	5/1/2026	0710102023682026(No.of Docs 2)	0710102023682026/1	INTERLOCUTORY APPLICATION (I.B.C)/1377(ND)2026	NIDHI BATISH VS. DEVENDRA UMRao	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	5/4/2026	You are requested to kindly attach the latest order in the PDF.	abhi4064
241	5/2/2026	0710102115612020(No.of Docs 1)	0710102115612020/19	INTERLOCUTORY APPLICATION (I.B.C)/774(ND)2021	KRISHAN VRIND JAIN VSMAHESH KUMAR SINGH	Sec 43(1) r/w Sec 44 (1)	5/4/2026	No. of Objections: As per the compliance order dated 21.01.2026, the Affidavit of Service was required to be filed within ten days.	RIL ASSOCIATES & ADV

242	4/30/2026	0710102088442022(No.of Docs 2)	0710102088442022/13	COMPANY PETITION (COMPANIES ACT)/224(PB)2022	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. NANAK CHAND TAYAL	Sec 241 (2)	5/4/2026	No. of Objections: 4 The bookmarking is incomplete. Kindly attach the compliance order or the latest order in the PDF. A copy of the Vakalatnama is missing in the PDF. Pagination is incomplete in the bookmarking.	sfionclt
243	5/3/2026	0710102076012023(No.of Docs 2)	0710102076012023/9	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)2023	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	5/4/2026	No. of Objections: Compliance order is missing in the PDF.	nayyaradi
244	5/3/2026	0710102007572026(No.of Docs 2)	0710102007572026/3	INTERLOCUTORY APPLICATION (I.B.C)/412(ND)2026	M/S. SCOPIC INTERNATIONAL VS. ATUL MITTAL	Section 60(5)	5/4/2026	No. of Objections: Compliance order is missing in the PDF.	quadlegal
245	4/30/2026	0710102111742025(No.of Docs 2)	0710102111742025/3	INTERLOCUTORY APPLICATION (I.B.C)/6261(ND)2025	SANJEEV KUMAR VS. GYAN CHAND MISHRA RESOLUTION PROFESSIONAL M/S TRESKO HOMES PVT LTD (FORMERLY KNOWN AS M/S. MASCOT SOHO HOMES PVT. LTD.)	Sections 60(5)/Regulation 13	5/4/2026	No. of Objections: 1 As per the compliance order dated 10.04.2026, the written submission was required to be filed within one week; however, the same has not been filed. Kindly file an application for condonation of delay.	epochlegal77
246	5/1/2026	0710102001202026(No.of Docs 2)	0710102001202026/1	COMPANY APPEAL (IBC)/3(PB)2026	ASSISTANT COMMISSIONER VS. MR ANIL KOHLI	Sec 42	5/4/2026	The compliance order has not been included in the PDF. Kindly upload the same.	abhi4064
247	9/10/2024	0710102142722019(No.of Docs 2)	0710102142722019/28	COMPANY PETITION (COMPANIES ACT)/879(ND)2019	AMREX MARKETING PRIVATE LIMITED VS. UNIVERSAL CONVEYOR BELTINGS LIIMTED	Sec. 59,Application under any other provisions ,Application under any other provisions ,Application under any other provisions	5/4/2026	The compliance order or the latest order has not been annexed and is required to be filed in the PDF.	Niharika
248	5/1/2026	0710102000142026(No.of Docs 2)	0710102000142026/3	INTERLOCUTORY APPLICATION (I.B.C)/199(ND)2026	SHEETAL PATHROR VS. RAKESH KUMAR GUPTA	Sections 60(5)/Regulation 13	5/4/2026	1.as per the compliance order the written submission was to be file with in one week	pschambers
249	4/30/2026	0710102019352026(No.of Docs 2)	0710102019352026/1	INTERLOCUTORY APPLICATION (I.B.C)/1376(ND)2026	MR. SUKHBIR SINGH VS. MR. MANISH AGARWAL	Rule 11 of NCLT, 2016	5/4/2026	1. It is submitted that, as per the compliance order dated 07.04.2026, the Affidavit of Service was to be filed within one week. Hence, it is requested that an application for condonation of delay may kindly be filed.	kunal.godhwani
250	5/2/2026	0710102024642026(No.of Docs 1)	0710102024642026/1	INTERLOCUTORY APPLICATION (I.B.C)/1414(ND)2026	GARG BUILDERS FORMER SUCCESSFUL RESOLUTION APPLICANT FOR M/S MHG LAND STOCKIST PRIVATE LIMITED THROUGH ITS SOLE PROPRIETOR MR. RAM KARAN GUPTA VS. PRABHJIT SINGH SONI ERSTWHILE RESOLUTION PROFESSIONAL AND CHAIRMAN OF MONITORING COMMITTEE OF M/S MHG LAND STOCKIST PRIVATE LIMITED	Sec 60(5)	5/4/2026	No. of Objections: As per the compliance order dated 08.04.2026, the affidavit was required to be filed within one week.	abhi4064
251	9/10/2024	0710102142722019(No.of Docs 2)	0710102142722019/28	COMPANY PETITION (COMPANIES ACT)/879(ND)2019	AMREX MARKETING PRIVATE LIMITED VS. UNIVERSAL CONVEYOR BELTINGS LIIMTED	Sec. 59,Application under any other provisions ,Application under any other provisions ,Application under any other provisions	5/4/2026	The compliance order or the latest order has not been annexed and is required to be filed in the PDF.	Niharika
252	4/30/2026	0710102027672026(No.of Docs 3)	0710102027672026/2	INTERLOCUTORY APPLICATION (I.B.C)/1554(ND)2026	UCO BANK VS. AMAR THAKKAR	Application under any other provisions- IBC	5/4/2026	No. of Objections: Index is missing. Affidavit is missing. Kindly attach the compliance order or the latest order. Only the tracking report has been attached; it is not sufficient to ascertain the nature or details of the filing.	Avdesh Varshney
253	5/1/2026	0710102027752026(No.of Docs 2)	0710102027752026/1	INTERLOCUTORY APPLICATION (I.B.C)/1582(ND)2026	M/S DHANSHRI FOODS AND BEVERAGES PVT. LTD. VS. DEVENDRA UMRAO	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	5/4/2026	You are requested to kindly attach the latest order in the PDF.	abhi4064
254	5/1/2026	0710102028922026(No.of Docs 2)	0710102028922026/1	INTERLOCUTORY APPLICATION (I.B.C)/1632(ND)2026	VIVEK SHARMA VS. DEVENDRA UMRAO	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	5/4/2026	You are requested to kindly attach the latest order in the PDF.	abhi4064
255	5/1/2026	0710102028842026(No.of Docs 2)	0710102028842026/1	INTERLOCUTORY APPLICATION (I.B.C)/1633(ND)2026	M/S V.K. CONTRACTOR VS. DEVENDRA UMRAO	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	5/4/2026	You are requested to kindly attach the latest order in the PDF.	abhi4064



272	5/1/2026	0710102017442026(No.of Docs 1)	0710102017442026/1	COMPANY PETITION (COMPANIES ACT)/55(ND)2026	SAURAV AGGARWAL VS. M/S MANSA FACILITY & SERVICES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/4/2026	It is submitted that, as per the compliance order, the affidavit was required to be filed within one week.	Corporate2022
273	9/10/2024	0710102142722019(No.of Docs 2)	0710102142722019/28	COMPANY PETITION (COMPANIES ACT)/879(ND)2019	AMREX MARKETING PRIVATE LIMITED VS. UNIVERSAL CONVEYOR BELTINGS LIIMTED	Sec. 59,Application under any other provisions ,Application under any other provisions ,Application under any other provisions	5/4/2026	The compliance order or the latest order has not been annexed and is required to be filed in the PDF.	Niharika
274	5/1/2026	0710102016252025(No.of Docs 3)	0710102016252025/9	INTERLOCUTORY APPLICATION (I.B.C)/1147(ND)2025	RADHA KISHAN@ RADHA KRISHAN & ORS. VS. M/S RIVIERKRISHNA DEVELOPERS LLP	Sec 60(5),Rule 11 of NCLT, 2016	5/4/2026	1. The master index is missing from the PDF. 2. Bookmarking is mandatory but has not been provided. 3. Counsel details are missing in the index. 4. Kindly attach the latest compliance order, which is missing from the PDF. 5. The following pages are not clear: 20 to 26, 67, 105, 107 to 114, 154, 174 to 205, and 274. 6. Page 63 is in Hindi and requires translation/English version. 7. Pages 217 and 218 are incorrectly placed/adjusted. 8. Pages 219 and 263 are blank.	shagunsaproo
275	5/1/2026	0710102095582024(No.of Docs 2)	0710102095582024/2	INTERLOCUTORY APPLICATION (I.B.C)/6042(PB)2024	SH. NEERAJ SINGAL VS. STATE BANK OF INDIA	Application under any other provisions- IBC	5/4/2026	No. of Objections: Compliance order is missing in the PDF	rrglawoffice
276	5/1/2026	0710102095572024(No.of Docs 2)	0710102095572024/2	INTERLOCUTORY APPLICATION (I.B.C)/6041(PB)2024	SH. BRIJ BHUSHAN SINGAL VS. STATE BANK OF INDIA	Application under any other provisions- IBC	5/4/2026	No. of Objections: Compliance order is missing in the PDF.	rrglawoffice
277	4/27/2026	0710102026342025(No.of Docs 3)	0710102026342025/4	COMPANY APPEAL(COMPANIES ACT)/65(ND)2025	INCOME TAX OFFICER WARD 11 NEW DELHI VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (3) - By Government Body	5/4/2026	No. of Objections: As per the compliance order dated 05.02.2026, the Affidavit of Service was required to be filed within three days. Kindly file an application for condonation of delay	Shlokchandra@123
278	4/27/2026	0710102026342025(No.of Docs 3)	0710102026342025/4	COMPANY APPEAL(COMPANIES ACT)/65(ND)2025	INCOME TAX OFFICER WARD 11 NEW DELHI VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (3) - By Government Body	5/4/2026	No. of Objections: As per the compliance order dated 05.02.2026, the Affidavit of Service was required to be filed within three days. Kindly file an application for condonation of delay	Shlokchandra@123
279	4/27/2026	0710102026342025(No.of Docs 3)	0710102026342025/4	COMPANY APPEAL(COMPANIES ACT)/65(ND)2025	INCOME TAX OFFICER WARD 11 NEW DELHI VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (3) - By Government Body	5/4/2026	No. of Objections: As per the compliance order dated 05.02.2026, the Affidavit of Service was required to be filed within three days. Kindly file an application for condonation of delay	Shlokchandra@123
280	4/27/2026	0710102026342025(No.of Docs 3)	0710102026342025/4	COMPANY APPEAL(COMPANIES ACT)/65(ND)2025	INCOME TAX OFFICER WARD 11 NEW DELHI VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (3) - By Government Body	5/4/2026	No. of Objections: As per the compliance order dated 05.02.2026, the Affidavit of Service was required to be filed within three days. Kindly file an application for condonation of delay	Shlokchandra@123
281	3/27/2026	0710102023322026(No.of Docs 0)	0710102023322026/5	TRANSFER APPLICATION/9(ND)2 026	YASH BHUPESH GUPTA VS. M/S WOW SOLUTIONS AND SYSTEMS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	5/4/2026	Number of Objections: 4 Bookmarking is mandatory but not done. Compliance order is missing in the PDF. Affidavit is missing in the PDF. Vakalatnama is missing in the PDF.	
282	3/27/2026	0710102023322026(No.of Docs 0)	0710102023322026/4	TRANSFER APPLICATION/9(ND)2 026	YASH BHUPESH GUPTA VS. M/S WOW SOLUTIONS AND SYSTEMS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	5/4/2026	Number of Objections: 4 Bookmarking is mandatory but not done. Compliance order is missing in the PDF. Affidavit is missing in the PDF. Vakalatnama is missing in the PDF.	
283	3/27/2026	0710102023322026(No.of Docs 0)	0710102023322026/3	TRANSFER APPLICATION/9(ND)2 026	YASH BHUPESH GUPTA VS. M/S WOW SOLUTIONS AND SYSTEMS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	5/4/2026	Number of Objections: 4 Bookmarking is mandatory but not done. Compliance order is missing in the PDF. Affidavit is missing in the PDF. Vakalatnama is missing in the PDF.	
284	4/30/2026	0710102053352025(No.of Docs 1)	0710102053352025/4	COMPANY PETITION IB (IBC)/341(ND)2025	NUTAN GUPTA VS. CANARA BANK	Section 94(1)	5/4/2026	No. of Objections: 1 The compliance order has not been attached.	TANGIRI@1856
285	3/27/2026	0710102023322026(No.of Docs 0)	0710102023322026/2	TRANSFER APPLICATION/9(ND)2 026	YASH BHUPESH GUPTA VS. M/S WOW SOLUTIONS AND SYSTEMS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	5/4/2026	Number of Objections: 4 Bookmarking is mandatory but not done. Compliance order is missing in the PDF. Affidavit is missing in the PDF. Vakalatnama is missing in the PDF.	
286	3/27/2026	0710102023322026(No.of Docs 0)	0710102023322026/10	TRANSFER APPLICATION/9(ND)2 026	YASH BHUPESH GUPTA VS. M/S WOW SOLUTIONS AND SYSTEMS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	5/4/2026	Number of Objections: 4 Bookmarking is mandatory but not done. Compliance order is missing in the PDF. Affidavit is missing in the PDF. Vakalatnama is missing in the PDF.	

**NOTE: Due to technical glitches, some matters may not be showing here. Kindly contact us via email [dr1-nclt@nclt.gov.in](mailto:dr1-nclt@nclt.gov.in) , [ar4-nclt@nclt.gov.in](mailto:ar4-nclt@nclt.gov.in). as technical issues are currently ongoing at the NIC end.**

**VICTOR VISHAL**

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